

Minutes of Exim Facilitation Committee (EFC) meeting No. 02/AM24 dated 25.05.2023 for Import of Restricted Items

Meeting No. 02/AM24 of Exim Facilitation Committee (EFC) was held on 25.05.2023 at 3.00 PM in Room No.117, Vanijya Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Jai Pal, Joint DGFT, DGFT
- (ii) Shri Md. MoinAfaq, Dy. DGFT, DGFT
- (iii) Shri Santanu Dhar, Under Secretary, M/o P&NG
- (iv) Dr. Satyender Kumar, DIC, DRDO
- (v) Shri Gaurav Kumar, DIC, DRDO
- (vi) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (vii) Shri O.P. Sharma, Consultant (Technical), D/o C&PC
- (viii) Shri S.K. Jain, Consultant, DPIIT
- (ix) Shri, S.K. Chauhan, Sr. DWA, DoT
- (x) Shri Rakesh Yadav, Engineer, DoT
- (xi) Dr. K.K. Soundra Pandian, Scientist E, Meity
- (xii) Shri R.K. Jaiswal, Development Officer, MHI
- (xiii) Dr. Puneet Ranjan, Livestock Officer, DAHD

3. Total number of cases considered in the meeting was **366**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **94** cases have been approved, **8** cases have been rejected, **66** cases have been closed and **198** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.



4. The details for the approved cases will follow.

Part 1	D/o AH&D				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	West Bengal Livestock Development Corporation Limited HQRXIMLAPPLY00000490 AM23	06.6.22	4000 nos. Duck Eggs from Breeder for Hatching	04071910	Comments sought from DAHD on 07.06.2022. DAHD vide email dated 15.06.2022 has sought some information from the applicant. The applicant replied vide email dated 15.06.2022. DAHD informed the Committee that the case is under examination with them.
2.	Inguran Sorting Technologies LLP HQRXIMLAPPLY00000073 AM23	8.04.22	12,948 Nos. BOVINE SEX SORTED SEMEN	05111000	Comments received from DAHD vide OM dated 01.09.2022. It is noted that the applicant has submitted that the purpose of the import of Bovine Sex Sorted Semen is for Actual Use and for Trading Purpose. The committee decided to seek clarification from DAHD. Clarification sought from DAHD on 03.01.2023. DAHD informed the Committee that the case is under examination with them.
3.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00001171 AM23	10.9.22	80148 Nos. BOVINE SEMEN	05111000	Comments sought from DAHD on 12.09.2022 DAHD vide email dated 21.09.2022 has sought some information / documents from the applicant. Applicant replied directly to DAHD vide email dated 22.09.2022. DAHD informed the Committee that the

					case is under examination with them.
4.	APAGU TRADING HQRXIMLAPPLY00001369 AM23	12.10.22	6 nos. RIDING HORSES	01012910	Comments sought from DAHD on 13.10.2022 DAHD vide email dated 14.02.2023 has sought information from the firm. Reminder sent on 25.02.2023, 12.03.2023 & 26.04.2023. Final reminder sent on & 11.05.2023. Committee decided to reject the application as no reply was received from the applicant.
5.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00001450 AM23	26.10.22	125 nos. SHEEP and GOATS	01041010, 01042000	Comment sought from DAH&D on 27.10.2022. DAHD vide email dated 13.12.2022 has sought information from the firm. The firm vide email dated 15.12.2022 has directly replied to DAHD. DAHD informed the Committee that the case is under examination with them.
6.	CHANDRAPAL GREEN LANDS HQRXIMLAPPLY00001929 AM23	24.12.20 22	21 nos. PURE BRED HORSES FOR BREEDING	01012100	Comments sought from DAHD on 26.12.2022. DAHD vide email dated 14.02.2023 has sought information from the firm. The committee decided to send a final reminder to the firm. Reminder sent on 17.05.2023.
7.	DABWALI TRANSPORT COMPANY LIMITED HQRXIMLAPPLY00002239 AM23	2.2.2023	25 nos. HEIFERS and Bulls	01022120/ 01022110	DAHD informed the committee that the case is under examination with them.
8.	EMERGENT	15.2.202	250 nos. FROZEN	05119991	DAHD informed the committee that the

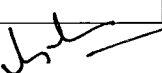
	DREAMWORKS INFRA DEVELOPERS PRIVATE LIMITED HQRXIMLAPPLY00002330 AM23	3	SEMEN		case is under examination with them.
9.	Aditi Kulkarni HQRXIMLAPPLY00002334 AM23	16.2.2023	1 no. Cat	01061900	Comments sought from DAHD on 16.2.2023. DAHD vide email dated 22.03.2023 has sought information from the firm. Committee decided to close the case as no reply has been received from the applicant.
10.	Anakha HQRXIMLAPPLY00002441 AM23	26.2.2023	1 no. Dog	01061900	Comments sought from DAHD on 27.2.2023. DAHD vide email dated 17.04.2023 has sought additional information from the firm. The committee decided to send a find reminder to the firm. Reminder sent on 17.05.2023. Committee decided to close the case as no reply has been received from the applicant.
11.	Maryia Ryneiskaya HQRXIMLAPPLY00002429 AM23	24.2.2023	1 no. Dog Petname-Fly Fantasy Pablo, Breed-Maltese, DOB-20.05.2020, Sex- Male, Color-White, Microchip No. 643100001702711	01061900	Recommended by DAHD vide OM dated 08.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 08.05.2023 and subject to submission of required documents.
12.	Natalya Gonta HQRXIMLAPPLY00002452 AM23	27.2.2023	1 no. SIBERIAN CAT	01061900	Comments sought from DAHD on 28.2.2023. DAHD vide email dated 18.04.2023 has sought information from the firm.

					The committee decided to send a find reminder to the firm. Reminder sent on 17.05.2023. Committee decided to close the case as no reply has been received from the applicant.
13.	RED BARN FARM HQRXIMLAPPLY00002502 AM23	2.3.2023	40 nos. 20 nos. of DOMESTIC LLAMA and 20 nos. of DOMESTIC ALPACA	01061300	Comments sought from DAHD on 7.03.2023 DAHD vide email dated 24.05.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them
14.	MAMTA MURALIDHAR DASARI HQRXIMLAPPLY00002542 AM23	6.3.2023	1 no. DOG	01012990	Comments sought from DAHD on 07.03.2023 DAHD vide email dated 18.04.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them.
15.	Olena Chernyshenko HQRXIMLAPPLY00002710 AM23	27.3.2023	1 no.cat	1061900	The committee noted that this is a duplicate application. Accordingly, the committee decided to close the case.
16.	AVIAGEN INDIA POULTRY BREEDING COMPANY PRIVATE LIMITED HQRXIMLAPPLY00002726 AM23	28.3.2023	45000 nos. AN AVIAGEN BRAND OF BROILER HATCHING EGGS	4071100	Recommended by DAHD vide OM dated 20.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.04.2023.
17.	Karan Gupta HQRXIMLAPPLY00002731 AM23	29.3.2023	1 nos. Cat 8 months old	1039100	Comments sought from AH&D on 03.04.2023. DAHD vide email dated 19.04.2023 has

					sought information from the firm.
18.	VIVO BIO TECH LIMITED HQRXIMLAPPLY00002739 AM23	29.3.2023	120 nos. BEAGLE DOGS MALE and BEAGLE DOGS FEMALE	1061900	Recommended by DAHD vide OM dated 28.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 28.04.2023.
19.	Esha Taware HQRXIMLAPPLY00000004 AM24	3.4.2023	1 no. Dog Petname-Eva, Breed- Havanese, DOB- 11.02.2021, Sex-Female, Color-White/Brown, Microchip No. 982091068163272	1061900	For Ex-post facto approval.
20.	SIDDHARTHA ROY HQRXIMLAPPLY000000024 AM24	4.4.2023	1 no. Cat Petname-Kitty, Breed- DSH, DOB-01.10.2022, Sex-Female, Color-Black & White, Microchip No. 900113001044473	1061900	For Ex-post facto approval.
21.	SANS CRAINTES STUD FARM PRIVATE LIMITED HQRXIMLAPPLY000000052 AM24	08.4.2023	8 NOS BROODMARE & STALLION	1012100	Recommended by DAHD vide OM dated 16.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 16.05.2023.
22.	Swati Srivastava HQRXIMLAPPLY000000050 AM24	08.4.2023	1No. Pet Dog Petname-Glitter, Breed- Shih Tzu, DOB- 19.01.2021, Sex-Male, Color-Liver, Microchip No. 985113007547128	1061900	Recommended by DAHD vide OM dated 28.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 28.04.2023 and subject to submission of required

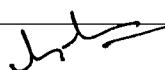
					documents.
23.	Toby HQRXIMLAPPLY00000048 AM24	07.4.202 3	OCMS Mammals:-- Other	1061900	Comments sought from AH&D on 10.4.2023. DAHD vide email dated 25.05.2023 has sought information from the firm.
24.	Regional Centre for Biotechnology HQRXIMLAPPLY00000063 AM24	11.4.202 3	18 Nos. Mice	1013090	Recommended by DAHD vide OM dated 28.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 28.04.2023.
25.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY00000070 AM24	11.4.202 3	500 NOS. Laboratory Mice	1061900	Recommended by DAHD vide OM dated 28.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 28.04.2023.
26.	Anagha Dalvi HQRXIMLAPPLY000000105 AM24	17.4.202 3	2 Nos. of pet birds	1063200	Not recommended by DAHD vide OM dated 28.04.2023. The committee decided to reject the case as per comments received from DAHD.
27.	Diksha Thakur HQRXIMLAPPLY000000103 AM24	16.4.202 3	1 No. pet Dog Petname-Joey, Breed- Havanese/Shih Tzu (Mixed), DOB- 10.11.2021, Sex-Male, Color-Brown, Black and White, Microchip No. 992000001079245	1061900	For Ex-Post Facto approval.
28.	TithiJasani	15.4.202	1 No. Pet Dog	1061900	For Ex-Post Facto approval.

	HQRXIMLAPPLY00000102 AM24	3	Petname-Waffle, Breed- Chihuahua/Terrier Mix, DOB-29.10.2015, Sex- Neutered Male, Color- Light Brown, Microchip No. 900215001268157		
29.	Shalini Ria HQRXIMLAPPLY00000118 AM24	18.4.202 3	1 KGS Canine Family (DOG) - Golden Retriever	1061900	The committee noted that this is a duplicate application. Accordingly, the committee decided to close the case.
30.	ROMAN MALIK HQRXIMLAPPLY00000114 AM24	17.4.202 3	1 No. Pet Dog	1061900	Comments sought from AH&D on 18.4.2023. DAHD vide email dated 25.04.2023 has sought information from the firm.
31.	SHALINI RIA HQRXIMLAPPLY00000115 AM24	17.4.202 3	1 No. Pet Dog Petname-Square, Breed- Golden Retriever, DOB- 21.12.2022, Sex-Female, Color- Golden, Microchip No. 944116000194171	1061900	For Ex-post facto approval.
32.	MARY PRIYA PETER THEKEKARA HQRXIMLAPPLY00000110 AM24	17.4.202 3	1 No. Cat Petname-Jules, Breed- Smoky, DOB- 10.08.2020, Sex-Female, Color- Brown Tabby White, Microchip No. 9821260588863209	1061900	For Ex-post facto approval.
33.	ANAY NAYAN SHAH HQRXIMLAPPLY00000120	18.4.202 3	6 Nos. of Polo Horses	1012910	Recommended by DAHD vide OM dated 28.04.2023



	AM24				The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 28.04.2023.
34.	J. K. TRUST BOMBAY HQRXIMLAPPLY00000131 AM24	19.4.202 3	285 NOS BOVINE SEMEN OF GIR BULL (IVA FIV DE BRAS), etc	5111000	Comments sought from AH&D on 20.4.2023. DAHD vide email dated 11.05.2023 has sought information from the firm.
35.	Sriram Prakash HQRXIMLAPPLY00000135 AM24	20.4.202 3	1 No. of Pet Dog Petname-Kofi, Breed- Shih Tzu, DOB- 18.03.2022, Sex-Male, Color- Black, Microchip No. 991003001661576	1013010	Recommended by DAHD vide OM dated 28.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 28.04.2023 and subject to submission of required documents.
36.	Sriram Prakash HQRXIMLAPPLY00000134 AM24	20.4.202 3	1 No. Pet dog	1013010	The committee noted that this is a duplicate application. Accordingly, the committee decided to close the case.
37.	Anna Braniecka HQRXIMLAPPLY00000141 AM24	20.4.202 3	01 No. Pet Dog Petname- Teodor, Breed- Hungarian Shepherd (puli mix), DOB-March, 2016, Sex-Male, Color- Black, Microchip No. 616093900308235	1061900	For Ex-post facto approval
38.	Hari Sundar HQRXIMLAPPLY00000169 AM24	24.4.202 3	1 No. Pet Dog Petname- Luna, Breed- Wire Hair Fox Terrier, DOB- 22.03.2020, Sex- Spayed Female, Color-	01061900,	Recommended by DAHD vide OM dated 16.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.05.2023 and

			Tri Color, Microchip No. 981020035664627		subject to submission of required documents.
39.	VIKRAM SINGH RATHORE HQRXIMLAPPLY00000170 AM24	25.4.2023	09 Nos. of Polo Horses	1012910	Recommended by DAHD vide OM dated 16.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.05.2023.
40.	OlesiaMartynovskaia HQRXIMLAPPLY00000174 AM24	25.4.2023	01 No. Cat Petname- Koshkai, Breed- Metis, DOB- 01.05.2010, Sex- Female, Color- White, Microchip No. 643105000556113	1061900	Recommended by DAHD vide OM dated 16.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.05.2023.
41.	RITNAND BALVED EDUCATION FOUNDATION HQRXIMLAPPLY00000175 AM24	10.4.2023	50 Nos. of Mice	1061900	Recommended by DAHD vide OM dated 16.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.05.2023.
42.	MODERN PET CENTRE HQRXIMLAPPLY00000184 AM24	25.4.2023	75000 nos. Red Eared Slider Turtle	1062000	Recommended by DAHD vide OM dated 17.05.2023 Comments sought from MoEF&CC(WL). Response awaited.
43.	Marta Grech HQRXIMLAPPLY00000213 AM24	1.5.2023	01 No. Cat Petname- Dexter, Breed- Metis, DOB- 10.05.2021, Sex- Male, Microchip No. 643099001614776	1039100	Recommended by DAHD vide OM dated 16.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.05.2023.
44.	Bharat HQRXIMLAPPLY00000214 AM24	1.5.2023	02 Nos. of Dog 1. Petname- Zach, Breed- Minpin x yorkie, DOB-	1064190	Recommended by DAHD vide OM dated 16.05.2023. The committee decided to approve the



			18.06.2018, Sex- Male, Color- Brown, Microchip No. 933071000070611 2. Petname- Anastasia, Breed- Yorkie x Chihuahua, DOB- 31.05.2019, Sex- Female, Color- Brown, Microchip No. 933071000105830		case subject to the conditions mentioned in the DAHD OM dated 16.05.2023 and subject to submission of required documents.
45.	JAI RESEARCH FOUNDATION HQRXIMLAPPLY00000215 AM24	2.5.2023	1950 NOS. Rats, Mice, Rabbits & Guinea Pigs	1061900	Recommended by DAHD vide OM dated 16.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.05.2023.
46.	Devanshu Kaushik HQRXIMLAPPLY00000227 AM24	3.5.2023	01 No. of Dog Petname- Mouse, Breed- Australian Shepherd, DOB- 09.09.2015, Sex- Neutered Male, Color- Bi-Color, Microchip No. 985112006733426	1061900	Recommended by DAHD vide OM dated 12.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 12.05.2023 and subject to submission of required documents.
47.	SARABJIT KOHLI HQRXIMLAPPLY00000223 AM24	2.5.2023	01 No. Pet Dog Breed- Toy Poodle, DOB- 03.10.2019, Sex- Male, Color- Brown, Microchip No. 981020025634898	1061900	For Ex-Post facto approval.
48.	Anoop Suri HQRXIMLAPPLY00000238 AM24	4.5.2023	01 No. Pet Dog Petname- Luna, Breed- Maltese, DOB-	1039100	Recommended by DAHD vide OM dated 16.05.2023. The committee decided to approve the case subject to the conditions mentioned

			01.06.2019, Sex- Female, Color- White, Microchip No. 900015637876076		in the DAHD OM dated 16.05.2023 and subject to submission of required documents.
49.	Sahana Patil HQRXIMLAPPLY00000234 AM24	3.5.2023	01 No. of Pet Dog Petname- Millie, Breed- Toy Poodle Mix, DOB- 05.01.2021, Sex- Female Spayed, Color- Light Brown, Microchip No. 981020043523010	01061900	For Ex- post facto approval.
50.	AJAY VIJAYAN HQRXIMLAPPLY00000186 AM24	8.5.2023	01 No. of Pet Dog Petname- Chittu, Breed- German Shepherd and Siberian husky, DOB- 22.02.2021, Sex- Female, Color- Golden Brown, Microchip No. 051090032300658	01061900	Recommended by DAHD vide OM dated 24.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.05.2023 and subject to submission of required documents.
51.	BIOSCIENCE RESEARCH FOUNDATION HQRXIMLAPPLY00000292 AM24	9.5.2023	26 Nos. Rats and Mice	1061100	Recommended by DAHD vide OM dated 23.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.05.2023.
52.	MariiaNearonova HQRXIMLAPPLY00000294 AM24	9.5.2023	01 No. Pet Cat Petname- Santi, Breed- Metis, DOB- 18.03.2022, Sex- Female, Color- Tri Color, Microchip No. 643187000825428	01061900	Recommended by DAHD vide OM dated 23.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.05.2023.
53.	Himani Pachchigar	9.5.2023	01 No. Pet Dog	01061900	Recommended by DAHD vide OM dated

	HQRXIMLAPPLY00000295 AM24		Petname- Pluto, Breed- Retriever Mix, DOB- 08.10.2019, Sex- Male Neutered, Color- Golden, Microchip No. 985141001845935		23.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.05.2023 and subject to submission of required documents.
54.	GireshHotwani HQRXIMLAPPLY00000306 AM24	11.5.2023	1 No. Pet Dog Petname- Vito, Breed- Maltese, DOB- 12.02.2021, Sex- Male, Color- White, Creamy ears, Microchip No. 900182001363074	01069000	Recommended by DAHD vide OM dated 23.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.05.2023 and subject to submission of required documents.
55.	Tanishq Deswal HQRXIMLAPPLY00000307 AM24	11.5.2023	01 No. Pet Dog Petname- Shayru, Breed- Golden Retriever, DOB- 12.02.2021, Sex- Male, Color- Cream, Microchip No. 933000320471396	1069000	For Ex-post facto approval
56.	Prasad Nagesh Apte HQRXIMLAPPLY00000309 AM24	11.5.2023	01 No. Pet Cat Petname- Venus, Breed- British Short Hair, DOB- 25.04.2005, Sex- Female Spayed, Color- Black, Microchip No. 956000014404833	1069000	Recommended by DAHD vide OM dated 23.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.05.2023.
57.	Alkesh Trivedi HQRXIMLAPPLY00000310 AM24	11.5.2023	01 No. Pet Dog Petname- Nash, Breed- Golden Doodle, DOB- 22.10.2022, Sex- Male,	1069000	For Ex-post facto approval.

			Color- Gold and White No. 982091074167282		
58.	DIVYAKRITI SINGH HQRXIMLAPPLY00000316 AM24	12.05.20 23	6 NOS RIDING HORSES	1012990	Recommended by DAHD vide OM dated 24.05.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.05.2023.
Part 2	D/o AH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
59.	ShivamshuAti HQRXIMLAPPLY00000746 AM23	11.07.20 22	1 NOS Species: A. horsfieldii Order: Testudines Family: Testudinidae Phylum: Chordata Class: Reptilia	01062000	Comments received from DAHD vide OM dated 14.09.2022. Comments sought from MoEF&CC (WL) on 12.07.2022. MoEF&CC(WL) informed the committee that the case is under examination with them. MoEF&CC (WL) vide letter dated 08.05.2022 has sought some information / documents from the applicant.
60.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY00000887 AM23	27.7.202 2	66 nos. Domestic Chinchilla, Red Squirrel and Rock Cavy Guinea Pig (KerodonRupestris)	01061900	Comments received from DAHD vide OM dated 06.10.2022. Comments sought from MoEF&CC (WL) on 28.07.2022. MoEF&CC (WL) vide letter dated 16.08.2022 has sought some information / documents from the applicant. Reminder sent on 01.09.2022, 16.09.2022 and 16.10.2022.

					Reply from the applicant referred to MoEF&CC (WL) on 15.11.2022
61.	RED BARN FARM HQRXIMLAPPLY00000975 AM23	11.8.22	14 Nos Flying Mouse (Acrobates Pygmaeus) 20 Nos Steppe Vole Mouse (LasiopodomysBrandtii) 16 Nos Pampas Cavy (Dolichotis App)	01061900	Recommended by DAHD vide OM dated 06.10.2022. Reference comments received by MoEF&CC(WL) vide OM dated 02.12.2022, the committee decided to seek NOC from the Central Zoo Authority. Committee decided to close the case as no response has been received from the applicant.
62.	MALABAR LIVE IMPEX HQRXIMLAPPLY00001028 AM23	19.8.22	30 Nos Gerbils (DipodillusSpp) 15 Nos Naked Mole Rat (HeterocephalusGlober) 16 Nos Hopping Mouse (NotomysOlexis) 10 Nos Flying Mouse (AcrobatesPygmaeus)	01061900	Recommended by DAHD vide OM dated 06.10.2022. Reference comments received by MoEF&CC(WL) vide OM dated 31.11.2022, the committee decided to seek NOC from the Central Zoo Authority. DL issued on 03.01.2023.Reminder sent on 17.02.2023 & 04.03.2023. Committee decided to close the case as no response has been received from the applicant.
63.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00001252 AM23	24.9.202 2	165 Vials Male Cynomolgus monkey Liver Microsome,10mg; Male Cynomolgus monkey Liver S9,30mg and Male	05119999	Recommended by DAHD vide OM dated 12.01.2023 The Committee decided to seek comments from MoEF&CC (WL). Comments sought from MoEF&CC (WL) on 25.10.2022.

			Cynomolgus monkey Cryoplateable hepatocytes Individual, 5 million cells		MoEF&CC (WL) vide email dated 18.11.2022 has sought some information from the firm. Reminder sent to the firm by MoEF&CC(WL) on 05.12.2022. Reply received from the firm has been forwarded to MoEF&CC(WL) on 06.01.2023. MoEF&CC (WL) vide letter dated 08.05.2022 has sought some information / documents from the applicant.
64.	ORIANA RANCH HQRXIMLAPPLY00001414 AM23	18.10.20 22	50 nos. Wallabies and Red Kangaroos (20 Male/ 30 Female)	01061900	Comment sought from MoEF&CC(WL) on 19.10.2022. MoEF&CC(WL) vide OM dated 14.12.2022 has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them. Comments sought from DAHD on 19.10.2022. DAHD vide email dated 09.02.2023 has sought information from the firm. Committee decided to close the case as no response has been received from the applicant.
65.	Indira Gandhi Zoological Park Visakhapatnam HQRXIMLAPPLY00001542 AM23	9.11.202 2	16 nos. Red Necked Wallaby; Meerkat; Scarlet Macaw and White winged Wood Duck	01061900, 01063200	Recommended for 4 Nos. of Red Necked Wallaby and 04 Nos. of Meerkat by DAHD vide OM dated 23.12.2022. Recommended for 4 Nos. of Red Necked Wallaby and 04 Nos. of Meerkat by MoEF&CC(WL) vide OM dated 19.05.2023.

					The Committee decided to ratify the case for 4 Nos. of Red Necked Wallaby and 04 Nos. of Meerkat, subject to approval of the competent authority.
66.	RANE AND COMPANY HQRXIMLAPPLY00001669 AM23	26.11.20 22	6 nos. LEIOPYTHON ALBERTISII, BOTHROCHILUS BOA and EPICRATES MAURUS	01062000	Recommended by DAHD vide OM dated 06.03.2023 Not recommended by MoEF&CC (WL) vide OM dated 19.05.2023. The committee decided to reject the case as per comments received from MoEF&CC(WL) vide OM dated 19.05.2023.
67.	FORTUNE ASSOCIATES HQRXIMLAPPLY00001993 AM23	31.12.20 23	10 pairs Alpaca Vicugna pacos (Domestic animal non-cites listed)	1063900	Not recommended by DAHD vide OM dated 09.03.2023 Comments sought from MOEF (WL) on 9.1.2023 The committee decided to reject the case as per comments received from DAHD vide OM dated 09.03.2023.
68.	RED BARN FARM HQRXIMLAPPLY00002064 AM23	10.1.202 3	40 nos. WALLABY, CAPYBARA, BEAVER and EUROPEAN BADGER	01061900	Recommended by DAHD vide OM dated 23.01.2023 Comments sought from MoEF&CC(WL) on 11.01.2023. MoEF&CC(WL) vide OM dated 13.02.2023 has sought information from the firm. Committee decided to close the case as no response has been received from the applicant.
69.	SUHANI FARMS HQRXIMLAPPLY00002062 AM23	10.1.202 3	40 nos. ROCK HYRAX, POSSUM, LIZON	01061900	Recommended by DAHD vide OM dated 23.01.2023 Comments sought from MoEF&CC(WL)

			GIANT CLOUD RAT and ARMADILLO		on 11.01.2023. MoEF&CC(WL) vide OM dated 02.02.2023 has sought information from the firm. Committee decided to close the case as no response has been received from the applicant.
70.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY00002066 AM23	11.1.2023	150 nos.CHINCHILLA; EUROPEAN SQUIRREL; ARMADILLO and GAMBIAN POUCHED RAT	01061900	Recommended by DAHD vide OM dated 23.01.2023. Comments sought from MOEF (WL) on 11.1.2023. MoEF&CC vide OM dated 01.02.2023 has sought information from the firm. Committee decided to close the case as no response has been received from the applicant.
71.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002147 AM23	20.1.2023	110 vials Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million; Male Cynomolgus Monkey Liver Microsomes 10 mg and Male Cynomolgus Monkey Liver S9, 30 mg	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 20.1.2023 MoEF&CC vide OM dated 08.05.2023 has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
72.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002165 AM23	21.1.2023	110 nos. Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million; Male Cynomolgus Monkey Liver	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 23.1.2023 MoEF&CC vide OM dated 08.05.2023 has sought information from the firm.

			Microsomes, 10 mg and Male Cynomolgus Monkey Liver S9, 30 mg		MoEF&CC (WL) informed the committee that the case is under examination with them.
73.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002166 AM23	21.1.2023	160 nos. Male Cynomolgus Monkey Liver Microsomes, 10 mg; Male Cynomolgus Monkey Liver S9, 30 mg and Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 23.1.2023 MoEF&CC vide OM dated 08.05.2023 has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
74.	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM HQRXIMLAPPLY00002167 AM23	5.1.2023	12 nos. Aldabra Giant Tortoise (Geochelone gigantean)	01062000	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 24.1.2023. MoEF&CC vide OM dated 30.01.2023 has sought information from the firm.
75.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002459 AM23	27.2.2023	30 nos. Hippopotamus		Recommended by DAHD vide OM dated 23.03.2023 Comments sought from MOEF (WL) on 28.02.2023 MoEF&CC (WL) vide email dated 19.04.2023 has sought some information from the firm
76.	Gopinathan Pillai SarasammaLathika Kumari	9.3.2023	1 no Bird Name:	1063200	Recommended by DAHD vide OM dated 29.03.2023.

	HQRXIMLAPPLY00002555 AM23		Chinnu, Type: RING NECK PARAKEET (Psittaculakrameri), Color : Green, Mic No: 941000022335885		Comments sought from MOEF (WL) on 10.3.2023 MoEF&CC (WL) vide email dated 17.05.2023 has sought some information from the firm. DL issued in 18.05.2023.
77.	SHREE SHARDA LIVE EXOTICS HQRXIMLAPPLY00002596 AM23	13.3.202 3	32 nos. Silvery marmoset (Micoargentatus); Emperor tamarin (saguinus imperator); Goldies marmoset(callimicogoeldii); Golden lion tamarin (Leontopithecus osalia) etc.	1061100	Recommended by DAHD vide OM dated 29.03.2023. Comments sought from MOEF (WL) on 14.3.2023 MoEF&CC (WL) vide email dated 12.04.2023 has sought some information from the firm.
78.	Puja Puspanjali Bahinipati HQRXIMLAPPLY00002603 AM23	15.3.202 3	1 no. Guinea Pig	1013020	Recommended by DAHD vide OM dated 19.04.2023 Comments sought from MOEF (WL) on 15.3.2023. MoEF&CC (WL) vide email dated 23.03.2023 has sought some information from the firm.
79.	SHERWIN ERROL DSA HQRXIMLAPPLY00002678 AM23	21.3.202 3	1 no. BLUE GOLD MACAW PARROT	1063900	Recommended by DAHD vide OM dated 19.04.2023 Comments sought from MOEF (WL) on 23.3.2023. MoEF&CC (WL) vide email dated 01.05.2023 has sought some information from the firm directly.
80.	GREENS ZOOLOGICAL,	28.3.202	4 nos.	1069000	Recommended by DAHD vide OM dated

	RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002725 AM23	3	Cheetah (Acinonyx jubatus) (M:F:2:2)		12.04.2023 Recommended by MoEF&CC(WL). The Committee decided to ratify the case, subject to approval of the competent authority.
81.	IQBAL GNANIAR ABDUL RAHMAN HQRXIMLAPPLY00002683 AM23	22.3.202 3	1 no. Blue-and-yellow Macaw (Ara ararauna)	1063200	Comments sought from AH&D on 23.3.2023 Comments sought from MOEF (WL) on 23.3.2023 MoEF&CC (WL) vide email dated 16.05.2023.has sought information from the firm. DL issued on 17.05.2023.
82.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00000060 AM24	11.4.202 3	14 Nos African Elephant (Loxodonta africana) (Identification: 208 210 001 025 145, Female),African Elephant (Loxodonta africana) (Identification: 208 210 001 025 283, Female), etc,	1061900	Recommended by DAHD vide OM dated 19.04.2023 Comments sought from MOEF(WL) on 11.4.2023
83.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00000198 AM24	27.4.202 3	3 NOS African Elephant (Loxodonta africana) (ID: 0985100005802297) (FEMALE), African Elephant (Loxodonta africana) (ID: 0985100005804035)	1061900	Recommended by DAHD vide OM dated 18.05.2023 Comments sought from MOEF(WL) on 28.4.2023

			(FEMALE), African Elephant (Loxodonta africana) (ID: 977200001064306) (FEMALE)		
84.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00000208 AM24	29.4.2023	662 NOS blood-eared parakeet (Pyrrhuthaematotis) (M:F: 15:15), Citron-throat edtoucan (Ramphastoscitreolaemus) (M:F: 15:15) etc.	1063200	Recommended by DAHD vide OM dated 18.05.2023 Comments sought from MOEF(WL) on 1.5.2023
85.	Bannerghatta Biological Park HQRXIMLAPPLY00000275 AM24	7.5.2023	6 NOS Hamadryas baboon (Papio hamadryas)	1061100	Recommended by DAHD vide OM dated 24.05.2023. Comments sought from MOEF(WL) on 08.05.2023. MoEF&CC (WL) vide OM dated 18.05.2023 has sought some information/documents from the firm.
Part 3	MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
86.	A & S CREATIONS HQRXIMLAPPLY00001082 AM23	25.8.22	2 Nos Vectronics“VertexPlusG PS Collar”	85269190	Recommended by MoEF&CC(WL) vide OM dated 15.05.2023. The committee decided to approve the case for supply to Chief Conservator of Forest and Field Director, Sundarban TR, West Bengal, subject to the conditions mentioned in the

					MoEF&CC(WL) OM dated 15.05.2023.
87.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00001238 AM23	22.9.2022	8 nos. E-Obs GPS Collars with standard accessories	85269190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm. The applicant replied vide email dated 17.10.2022. MOEF&CC(WL) vide OM dated 24.11.2022 has requested specific details. The firm replied directly to MoEF&CC vide email dated 09.01.2023.
88.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00001237 AM23	22.9.2022	1 no. Lotek Litetrack 130 Collars with standard accessories	85269190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm. The applicant replied vide email dated 17.10.2022. MoEF&CC informed the committee that the case is under examination with them. The firm directly replied to MoEF&CC vide email dated 18.04.2023.
89.	Adinath Veterinary Products Private Limited HQRXIMLAPPLY00001391 AM23	13.10.2022	51 sets Powder Projector Model 60n, 13mm Syringes With All Accessories; Powder Projector Model 60n, 13mm Syringes With All Accessories;	93040000	Recommended by MoEF&CC(WL) vide OM dated 10.02.2023 The committee noted that the given supplies are not being made to a govt. agency. Committee decided to call for a valid Arms Dealer Licence for the said imports. DL issued on 17.03.2023. Committee decided

			Yellow Percussion Cap (20 Per Box) etc.		to issue a final reminder to the applicant.
90.	PRABHAKAR CHOWDARY TRIPURANENI HQRXIMLAPPLY00001694 AM23	31.11.2022	14 nos. HUNTING TROPHIES ANIMAL MOUNTS	97050010	Comments sought from MOEF (WL) on 5.12.2022. MoEF&CC(WL) informed the committee that the case is under examination with them. MoEF&CC (WL) vide OM dated 02.03.2023 has sought some information/documents from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
91.	A & S CREATIONS HQRXIMLAPPLY00001867 AM23	16.12.2022	10 nos. Telemetry Solutions GPS Collar with standard accessories	85269190	Comments sought from MOEF (WL) on 19.12.2022 MoEF&CC (WL) informed the committee that the case is under examination with them.
92.	A & S CREATIONS HQRXIMLAPPLY00001864 AM23	13.12.2022	3 nos. Vectronics" Vetrex Plus GPS Collar" with all standard accessories	85269190	Comments sought from MOEF (WL) on 19.12.2022 MoEF&CC (WL) informed the committee that the case is under examination with them.
93.	A & S CREATIONS HQRXIMLAPPLY00001863 AM23	13.12.2022	7 nos. Vectronics" Vertex Plus GPS Collar" with all standard accessories	85269190	Comments sought from MOEF (WL) on 19.12.2022 MoEF&CC(WL) vide OM dated 02.01.2023 has sought information from the firm. MoEF&CC (WL) informed the

					committee that the case is under examination with them.
94.	RAJAT SINGH HQRXIMLAPPLY00002056 AM23	10.1.2023	1 no. TAXIDERMY ANIMAL MOUNT (SHOULDER MOUNT OF ISARD (RUPICAPRA PYRENAICA)	97050010	Comments sought from MOEF (WL) on 10.1.2023. MoEF&CC(WL) vide OM dated 06.02.2023 has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
95.	A & S CREATIONS HQRXIMLAPPLY00002306 AM23	13.2.2023	10 nos. Africa Wildlife Tracking " GPS GSM Collar with accessories	85269190	Comments sought from MOEF (WL) on 14.2.2023 MoEF&CC (WL) informed the committee that the case is under examination with them. The firm directly replied to MoEF&CC vide email dated 13.04.2023.
96.	A & S CREATIONS HQRXIMLAPPLY00002354 AM23	16.2.2023	5 no. Africa Wildlife Tracking "GPS GSM Collar with standard accessories	85269190	Comments sought from MOEF (WL) on 20.02.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
97.	A & S CREATIONS HQRXIMLAPPLY00002432 AM23	25.2.2023	10 nos. Africa Wildlife Tracking " GPS GSM Collar with standard accessories	85269190	Comments sought from MOEF (WL) on 27.02.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
98.	BIOHAB INC HQRXIMLAPPLY00002652 AM23	18.3.2023	6 sets Veterinary Equipment/Tranquilizer Equipment &	93040000	Recommended by MoEF&CC(WL) vide OM dated 10.05.2023 The committee decided to approve the case for supply to (i) DFO, Kuno Wildlife

			Accessories- X-2 Projector, No.2, X- Caliber, No.4,		Division, Sheopur-01 No. (ii) DCF, Gadchiroli, Maharashtra-01 No. (iii) DCF, Udaipur, Rajasthan-02 Nos. and (iv) CCF, Uttarakhand Forest Academy, Haldwani-02 Nos., subject to the conditions mentioned in the MoEF&CC(WL OM dated 10.05.2023.
99.	HI TECH ADVANCE PRODUCTS, HQRXIMLAPPLY00002692 AM23	23.3.202 3	432 PCS JMDB1311 Co2 dart projector Double Barrel withDANiNJECT scope1.75-4x32 11mmrifled & 13mm bore barrel, JMST11 Co2 dart projector with DANiNJECT scope 1.75- 4x32 11 mm bore Barrel, CO21 CO2 container 45 gram (1Pcs) etc.	93040000	For Ex-post facto approval.
100.	A & S CREATIONS HQRXIMLAPPLY00002720 AM23	27.3.202 3	10 nos. Vectronics "Vertex Plus GPS collar " with standard accessories	85269190	Comment sought from MOEF(WL)on 28.3.2023. The firm directly replied to MoEF&CC vide email dated 13.04.2023.
101.	A & S CREATIONS HQRXIMLAPPLY00002757 AM23	31.3.202 3	6 nos. Vectronics " Vertex Plus GPS Collar" with standard accessories	85269190	Comment sought from MOEF(WL)on 03.04.2023.



102.	A & S CREATIONS HQRXIMLAPPLY00002758 AM23	31.3.2023	4 nos. Africa Wildlife Tracking " GPS GSM Collar" with standard accessories	85269190	Comment sought from MOEF(WL) on 03.04.2023.
103.	HARSHIT SAHU HQRXIMLAPPLY00000149 AM24	21.4.2023	18 NOS. Taxidermy animal mount	97050010	Comments sought from MOEF(WL) on 25.4.2023 MoEF&CC(WL) vide email dated 22.05.2023 has sought information from the firm.
104.	DAWELL LIFESCIENCE PRIVATE LIMITED HQRXIMLAPPLY00000154 AM24	21.4.2023	85 NOS Tranquilizer guns and accessories are used for examine animal and providing them medicine.	93059900	Comments sought from MOEF(WL) on 25.4.2023
105.	HI TECH ADVANCE PRODUCTS, HQRXIMLAPPLY00000163 AM24	22.4.2023	26 PCS JMSP11B25NS Co2 dart projector take down model WITHOUT scope Long 11mm rifled barrel and short Heli etc.	93040000	Comments sought from MOEF (WL) on 1.5.2023
Part 4	D/o Fisheries				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
106.	Craftlee HQRXIMLAPPLY00001655 AM23	25.11.2022	450 nos. Worked Mother of Pearl And Articles / Bamboo / Plastic	96019020	Recommended by D/o Fisheries vide OM dated 28.01.2023 Comments sought from MoEF&CC(WL) on 23.12.2022. MoEF&CC(WL) vide email dated

					23.12.2022 has sought information from the firm. The firm vide email dated 04.01.2023 has replied to MoEF&CC(WL).
107.	P.VR.KOI CENTRE HQRXIMLAPPLY00002133 AM23	19.1.202 3	100000 nos. Ornamental Fish (Koi Carp)	03011100	Comments sought from D/o Fisheries on 19.1.2023 D/o Fisheries vide email dated 10.03.2023 has sought information from the firm. Letter issued to the firm on issued on 20.03.2023. Reply received from the firm and send to the D/o Fisheries on 11.04.2023.
108.	SAH ENTERPRISES HQRXIMLAPPLY00002313 AM23	14.2.202 3	5000 nos. Ornamental Fishes	3011100	Comments sought from Dept of Fisheries on 15.2.2023 D/o Fisheries vide email dated 10.03.2023 has sought information from the firm. Letter issued to the firm on 21.03.2023.
109.	SB AQUATICS HQRXIMLAPPLY00000016 AM24	12.3.202 3	1895000 NOS. ornamental fish	3011100	Comments sought from Dept of Fisheries on 5.4.2023
110.	MODERN PET CENTRE HQRXIMLAPPLY00002728 AM23	29.3.202 3	1122500 nos. ORNAMENTAL FISH	3011000	Comment sought from Dept of Fisheries on 29.3.2023
111.	SVR AQUATICS TRANSHIPPING SERVICES HQRXIMLAPPLY00000119 AM24	18.4.202 3	2753500 nos ornamental fish	3011100	Comments sought from Dept of Fisheries on 20.4.2023
112.	A MART HQRXIMLAPPLY00000130 AM24	18.4.202 3	90230000 NOS ornamental fish	3011100	Comments sought from Dept of Fisheries on 20.4.2023

113.	SINHA AQUIRIAM HQRXIMLAPPLY00000165 AM24	22.4.2023	157400 PCS LIVE ORNAMENTAL FISH	3011000	Comments sought from Dept of Fisheries on 25.4.2023
114.	RAUT AQUA FUTURE LLP HQRXIMLAPPLY00000218 AM24	2.5.2023	822500 nos. Ornamental fish	3011100	Comments sought from D/O Fisheries on 2.5.2023
115.	NIZAMI FISING NET HQRXIMLAPPLY00000286 AM24	8.5.2023	50000 KGS. LIVE FRY AND FINGERLINGS OF PANGASIUS	3019900	Comments sought from Dept of Fisheries on 9.5.2023
Part 5	Ministry of Steel				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
116.	Axora Resources Limited, Kolkata HQRXIMLAPPLY00281039 AM22	9.12.2021	500 MT TIN RESIDUE / SCRAP/ WASTE	80020090	Comments sought from M/o Steel on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. The committee decided to send reminder to M/o Steel. Reminder Sent to M/o Steel on 03.01.2023. M/o Steel informed the committee that the case is under examination with them. Comments sought from MoEF (HSMD) on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. The Committee decided to send reminder to firm to approach MoEF&CC through IWMS Portal.

					The firm has been requested to approach MoEF&CC through IWMS Portal on 13.12.2022
117.	SHIVALIK AUTO ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00002058 AM23	10.1.202 3	6000 kgs. Ferro Silicon Magnesium Barium Base and Ferro Silicon Magnesium	72029921, 72029922	Comments sought from M/o Steel on 10.01.2023. Clarification sought from the firm on 25.04.2023
118.	AGRICAPITA INNOTECH PRIVATE LIMITED HQRXIMLAPPLY00002473 AM23	28.2.202 3	9.97 MT Tin and Articles Thereof, Nickel and Articles Thereof, Rubber and articles thereof and Aluminium and articles thereof	80020090, 75030090, 40040000	Comments sought from DPIIT on 1.3.2023 The committee decided to seek comments from M/o Steel. Comments sought from M/o Steel on 25.04.2023
119.	NANDAVRAT STEEL HQRXIMLAPPLY00002627 AM23	16.3.202 3	2697 MT STAINLESS STEEL SHEET J3 GRADE	72199013	Committee decided to close the application as the given tariff line is covered under SIMS.
120.	MINEX METALLURGICAL COMPANY LIMITED HQRXIMLAPPLY00002562 AM23	10.3.202 3	400 mts Titanium Scrap Containing (Ti 80-99%)	81083000	Comments received from M/o Steel vide email dated 22.05.2023. Committee decided to confirm the end use of the said items.
121.	METKORE ALLOYS & INDUSTRIES LIMITED HQRXIMLAPPLY00000201 AM24	28.4.202 3	12000 MTS FERRO MANGANESE SLAG	26190090	Comments sought from M/o Steel on 1.5.2023

Part 6	Ministry of Mines				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
122.	METSO OUTOTEC INDIA PRIVATE LIMITED HQRXIMLAPPLY00002030 AM23	6.1.2023	300 kgs. Granite, Porphyry, Basalt, Sandstone and Other Monumental Or Building Stone	25169090	Comments sought from M/o Mines on 16.02.2023 M/o Mines vide email dated 25.05.2023 informed that the case is under examination with them.
123.	OIL AND NATURAL GAS CORPORATION LIMITED HQRXIMLAPPLY00000041 AM24	06.04.2023	450 KG Rock samples	25162000,	Committee decided to approve the application subject to the NOC as received from M/o Mines.
124.	DHARAN ROCK HQRXIMLAPPLY00002419 AM23	23.2.2023	100 CBM Rough Granite Block	25161200	Comments sought from M/o Mines on 1.5.2023 M/o Mines vide email dated 25.05.2023 informed that the case is under examination with them.
125.	CLASSIC MARBLE COMPANY PRIVATE LIMITED HQRXIMLAPPLY00000263 AM24	5.5.2023	5000 MTS BROKEN STONES / ROUGH MARBLE AGGREGATE STONES OF IRREGULAR SIZES, UNEVEN SHAPES AND VARIOUS COLOURS etc.	25174100	Comments sought from M/o Mines on 8.5.2023 M/o Mines vide email dated 25.05.2023 informed that the case is under examination with them.
Part 7	M/o Heavy Industries				

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
126.	G K STEEL HQRXIMLAPPLY00001691 AM23	29.11.2022	2500 MT Iron & Steel Shaft	73269080	Comments sought from MHI on 30.11.2022. MHI vide OM dated 12.04.2023 has sought information from the firm. DL issued on 12.04.2023.
127.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY00001870 AM23	16.12.2022	1512 nos. navigational system as per Specification Catalogue	85269190	Comments sought from Meity& DoT on 13.01.2023. DoT vide email dated 13.02.2023 has sought information from the firm. Letter issued to the firm on 13.02.2023. The firm directly replied to DoT vide email dated 30.05.2023
128.	UMA EXPORTS LTD HQRXIMLAPPLY00002097 AM23	13.1.2023	925 MT IRON AND STEEL SHAFT (SHIP CUTTING) OLD AND USED	73269080	Not recommended by MHI vide OM dated 04.05.2023. The committee decided to reject the case as per comments received from MHI vide OM dated 04.05.2023.
129.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY00002122 AM23	18.1.2023	81949 nos. and 35.64 MT Sub-Assemblies of Fastening system for Track Linking Project Elastic Pad Zwp 387/155 60kN 2 hole; Sub-Assemblies of Fastening system for Track Linking Project Helical Spring Fe 28/38; Sub-Assemblies of Fastening system for Track Linking Project	40082190, 73182100, 39219099, 73269099	Comments sought from MHI on 19.1.2023. MHI vide OM dated 30.01.2023 informed that the item does not pertain to MHI. DPIIT may be consulted. Comments sought from DPIIT on 14.02.2023.

			Intermediate Pad Zwp 432 2 hole; Sub- Assemblies of Fastening system for Track Linking Project Check Rail Base Shim 240 x 240 x 3mm etc.		
130.	AEBOCODE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002209 AM23	30.1.202 3	4 nos. Brushless DC Motors 100kv	85011011	Comments sought from MHlon 7.2.2023. MHI vide letter dated 22.02.2023 informed that the item does not pertain to MHI. DPIIT may be consulted in the matter. The committee decided to seek comments from DPIIT. Comments sought from DPIIT on 17.03.2023.
131.	AEBOCODE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002210 AM23	30.1.202 3	4 nos. Brushless DC Motors 100kv	85011011	Comments sought from MHlon 7.2.2023. MHI vide letter dated 22.02.2023 informed that the item does not pertain to MHI. DPIIT may be consulted in the matter. The committee decided to seek comments from DPIIT. Comments sought from DPIIT on 17.03.2023.
132.	NOVOTECH STEEL & ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002485 AM23	1.3.2023	500 MT OLD AND USED IRON AND STEEL SHAFT AND CRANKPIN	73269080	Comments received from MHI vide OM dated 08.05.2023. The committee decided to call for a physical verification report from the concerned RA.
133.	MITSUBISHI ELECTRIC INDIA PRIVATE LIMITED HQRXIMLAPPLY00002701	24.3.202 3	0.01mts screws for cnc machine	73181500	Comments sought from MHI on 27.3.2023 MHI vide OM dated 22.05.2023 has informed that the item is free.

	AM23				The committee decided to close the case as given tariff line is covered under SIMS.
Part 8	DRDO				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
134.	ESSENSIAL DEFENSE PRIVATE LIMITED HQRXIMLAPPLY00002438 AM23	25.2.2023	6 nos. X3 Tactix ARD	90131010	Comments sought from DRDO on 27.2.2023. DRDO vide email dated 20.03.2023 has sought information from the firm. Letter issued to the firm on 20.03.2023. Reminder sent on 19.04.2023 & final reminder sent on 04.05.2023. Committee decided to close the case as no reply has been received from the applicant.
135.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00002317 AM23	14.2.2023	1 no. EQUINOX 6X50 Equinoz Z2	90058090	Recommended by DRDO vide email dated 06.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DRDO email dated 06.04.2023.
136.	FUTURE MEDIA HQRXIMLAPPLY00001931 AM23	24.12.2022	68 nos. NIGHTFOX SWIFT, CORSAK, VULPES, 110 R, 100V DIGITAL NIGHT VISION BINOCULAR; NIGHTFOX CUB DIGITAL NIGHT VISION MONOCULAR	90051000; 90058010; 90058090	Committee decided to refer the matter to DRDO for comments. Comments sought from DRDO on 07.02.2023. DRDO vide email dated 12.05.2023 has sought information from the firm. Letter issued to the firm on 22.05.2023.

			and NIGHTFOX RED AND CAPE DIGITAL VISION GOGGLES		
137.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00000039 AM24	6.4.2023	2 NOS PHANTOM VEO 1310L, BASIC, MONO 36GB MEMORY 12-BIT Camera with Accessories	85258100	Recommended by DRDO vide email dated 27.04.2023. The committee decided to approve the case for supply to IIT Delhi subject to the conditions mentioned in the DRDO email dated 27.04.2023.
138.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00000200 AM24	28.4.202 3	1 NOS. PHANTOM VEO 440L, BASIC, MONO 36GB MEMORY 12-BIT Camera with Accessories	85258100	Recommended by DRDO vide email dated 24.05.2023. The committee decided to approve the case for supply to IIT Kanpur subject to the conditions mentioned in the DRDO email dated 24.05.2023.
Part 9	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
139.	Interglobe Aviation Limited HQRXIMLAPPLY00000960 AM23	9.8.22	650000 MT AVIATION TURBINEFUEL JET A1	27101920	Comments sought from M/o P&NG on 31.08.2022. M/o P&NG informed the Committee that the case is under examination with them. M/o P&NG informed the committee that the case is under examination with them.
140.	J.M. Petrochemicals Private Limited HQRXIMLAPPLY00001227 AM23	20.9.202 2	54000 klr. PETROLEUM HYDROCARBON SOLVENT 125/240	27101920	The firm vide letter dated 20.09.2022 has been requested to submit Technical specification of the item intended to be imported. Reminders sent on 20.10.2022 and 02.11.2022.

					The committee decided to refer the case to M/o P&NG and also remind the firm to submit Technical specification of the item intended to be imported. The application has been forwarded to M/o P&NG for comments on 12.12.2022. The committee decided to send supporting documents to M/o P&NG. Documents sent to M/o P&NG on 09.02.2023. M/o P&NG informed the Committee that the case is under examination with them.
141.	Hyderabad Motor Racing Private Limited HQRXIMLAPPLY00001256 AM23	21.9.2022	111746 ltrs. Elf Race 102; HTX 850 5W-50; HTX 860 10W-60 etc.	27101249	Recommended by P&NG vide OM dated 08.05.2023. The Committee decided to recommend the case subject to approval by competent authority.
142.	HPCL-Mittal Energy Limited HQRXIMLAPPLY00001378 AM23	13.10.22	20 ltrs. CYNDIESEL (TACOIL)	27101990	Comments sought from M/o P&NG on 13.10.2022. M/o P&NG vide email dated 19.10.2022 has sought technical specifications from the firm. Reminder received from M/o P&NG on 25.11.2022. Reminder sent to the firm on 12.12.2022. Reply received from the firm has been forwarded to M/o P&NG on 12.12.2022. M/o P&NG vide email dated 13.12.2022 informed that the firm has forwarded Safety data sheet not a Technical specification

					sheet. M/o P&NG vide email dated 03.01.2023 has sought information from the firm. DL issued on 06.01.2023. Reply received from the firm has been forwarded to M/o P&NG on 07.02.2023. M/o P&NG informed the Committee that the case is under examination with them.
143.	Srinivasa Lubes and Petroleums HQRXIMLAPPLY00001360 AM23	11.10.22	5000 MT Low Aromatic White Spirit	27101990	Comments received from M/o P&NG vide OM dated 06.01.2023. The committee decided to seek clarification from the firm regarding the purpose of import. Clarification sought from the firm on 02.02. 2023. Reminder sent on 17.02.2023, 04.03.2023& 03.04.2023. Final Reminder sent on 03.05.2023. Committee decide to close the application as no reply has been received from the applicant.
144.	EXXONMOBIL LUBRICANTS PRIVATE LIMITED HQRXIMLAPPLY00001833 AM23	13.12.2022	8000 MT Exxsol D40 De- aromatized Hydrocarbon solvent	27101920	Comments sought from P&NG on 16.12.2022. M/o P&NG informed the committee that the case is under examination with them.
145.	Jyothi Lubricants HQRXIMLAPPLY00001887 AM23	19.12.2022	20 MT Used Engine Oil	27109900	Comments sought from P&NG on 21.12.2022. M/o P&NG vide email dated 22.05.2023 has informed that they are not concerned with the matter. The committee decided to seek comments from MoEF&CC(HSMD).
146.	AVL TECHNICAL CENTRE	5.1.2023	2580 kgs.	27102010	Comments sought from M/o P&NG on

	PRIVATE LIMITED. HQRXIMLAPPLY00002026 AM23		Diesel, EURO-6 Cert Fuel B7		12.01.2023. M/o P&NG informed the committee that the case is under examination with them.
147.	DORF-KETAL CHEMICALS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002251 AM23	3.2.2023	152 kgs. CEC-RF-02-03 Oxy 0.1PCT	27101249	Comments sought from P&NG on 6.2.2023. M/o P&NG informed the committee that the case is under examination with them. Reply received from the sent to P&NG 13.04.2023. M/o P&NG informed the committee that the case is under examination with them.
148.	HORIBA INDIA PRIVATE LIMITED HQRXIMLAPPLY00002303 AM23	9.2.2023	2444 kgs. Gasoline, EURO-6 Cert Fuel E10 (EURO VI Gasoline) and Gasoline, Indian Reference fuel E20 acc. IS 17943 : 2022	27101241, 27101242	Comments sought from P&NG on 14.2.2023. M/o P&NG vide email dated 09.02.2023 informed that the application is incomplete. The committee decided to send reminder to the firm. Reminder sent to the firm email dated 15.03.2023. M/o P&NG informed the committee that the case is under examination with them.
149.	FEV INDIA PRIVATE LIMITED HQRXIMLAPPLY00002316 AM23	14.2.202 3	50000 ltrs. Gasoline type E20 India, CEC RF-02- 08 E5 F200L, DIESEL B7 EURO6 CERT F200L and DIESEL B7 EURO6 CERT F200L	27101242, 27101241, 27102020	The firm has been requested to submit technical specifications on 15.02.2023. The committee decided to send reminder to the firm. Reply received from the firm and sent to M/o P&NG on 18.04.2023. M/o P&NG informed the committee that the case is under examination with them.
150.	LABDHI PETROCHEM HQRXIMLAPPLY00002357	17.2.202 3	10000 MT WHITE SPIRIT / LOW	32129010	Comments sought from P&NG on 20.02.2023.M/o P&NG informed the

	AM23		AROMATIC WHITE SPIRIT, ITC HS CODES 27101290 & 27101219 and Other		committee that the case is under examination with them. M/o P&NG vide Email dated 22.05.2023 has informed that they are not concerned with the matter. Committee decided to refer the matter to D/oC&PC for comments.
151.	SIDHE PETROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00002365 AM23	18.2.2023	6000 MT LIQUID PARAFFINS-40	27101290	Comments sought from P&NG on 20.02.2023. M/o P&NG informed the committee that the case is under examination with them.
152.	MAHINDRA AND MAHINDRA LIMITED HQRXIMLAPPLY00000037 AM24	30.3.2023	608 KGA. Gasoline, Indian Reference fuel E20 acc. IS 17943: 2022	27101242	Comment sought from P&NG on 6.4.2023. M/o P&NG informed the committee that they have sought information from the firm.
153.	NICCO ENGINEERING SERVICES LIMITED HQRXIMLAPPLY00000066 AM24	11.4.2023	50 NOS Belzona - 8311 20 x 0.5 ltr FN 10112 (Petroleum preparation)	27101290	Comments sought from P&NG on 12.4.2023 M/o P&NG vide email dated 22.05.2023 has sought technical specifications from the firm. DL issued on 22.05.2023.
154.	ASIPIYA CHEMICALS AND SOLVENT PRIVATE LIMITED HQRXIMLAMEND00000127 AM24	18.4.2023	650 MTS ASIP 80 (HYDROCARBON OIL HAVING MORE THAN 70% MINERAL OIL CONTENTS)	27101290	Comments sought from P&NG on 20.4.2023
155.	HERO MOTOCORP LIMITED	19.4.2023	3500 KGS CEC LEGISLATIVE	27101290	Comments sought from P&NG on 26.4.2023

	HQRXIMLAPPLY00000171 AM24		FUEL CEC-RF-02-08 E5 (EURO V Gasoline), GASOLINE, EURO 6 CERT FUEL E-10, GASOLINE, REFERENCE FUEL E- 20 ACC. IS:17943:2022		
156.	J K ENGINEERING & TECHNOLOGY HQRXIMLAPPLY00000179 AM24	25.4.202 3	100 MTS SHELL SOL D60	27101290	Comments sought from P&NG on 26.4.2023.M/o P&NG vide email dated 28.04.2023 has sought technical specifications from the firm. DL issued on 28.04.2023.
Part 10	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
157.	AZISTA INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001670 AM23	26.11.20 22	1 set ENFORCE AIR TM RADIO-EA-MIL-CORE (PT-b)	85176290	Comments sought from DGCA on 05.12.2022. DGCA informed the committee that the case is under examination with them. DGCA vide email dated 20.04.2023 has sought information from the firm. Comments sought from DoT on 05.12.2022. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 15.02.2023.Reminder sent on 16.03.2023.

					Final reminder sent on 01.04.2023. Committee decided to close the case as no reply has been received from the applicant.
158.	AZISTA BST AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00001698 AM23	30.11.20 22	1 no. AFR-1 SATELLITE	88026000	Comments sought from DGCA on 05.12.2022. DGCA vide email dated 19.04.2023 informed that the items proposed to import for space aircraft. DGCA does not deal for space aircraft, therefore, applicant may be advised to re-submit application again with suitable ITC code instead of ITC (HS) code : 88026000 in application / proforma. Comments sought from DoT on 05.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm. Reminder sent on 20.03.2023, 04.04.2023, 19.04.2023 & 04.05.2023. Committee decided to close the case as no reply has been received from the applicant.
159.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00001740	3.12.202 2	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No.	85261000	Comments sought from DGCA on 06.12.2022. DGCA vide email dated 20.04.2023 has sought information from the firm. The

	AM23		882104815000)		committee decided to send letter to the firm. DL sent to the firm on 12.05.2023. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm. Reminder sent to the firm on 03.02.2023. The committee decided to send final reminder to the firm. Reminder sent on 20.03.2023 & 04.04.2023. Final reminder sent on 04.05.2023. Committee decided to close the case as no reply has been received from the applicant.
160.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00001739 AM23	3.12.2022	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261000	Comments sought from DGCA on 06.12.2022. DGCA informed the committee that the case is under examination with them. DGCA vide email dated 20.04.2023 has sought information from the firm. The committee decided to send letter to the firm. Reminder sent on 20.03.2023, 04.04.2023, 19.04.2023. Final Reminder sent on 04.05.2023. Committee decided to close the case as no reply has been received from the applicant. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has

					requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm. Reminder sent to the firm on 03.02.2023. The committee decided to send reminder to the firm. Reminder sent on 20.03.2023. & 04.04.2023.
161.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00001738 AM23	5.12.2022	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261000	Comments sought from DGCA on 6.12.2022. DGCA informed the committee that the case is under examination with them. DGCA vide email dated 20.04.2023 has sought information from the firm. The committee decided to send letter to the firm. Reminder sent on 19.04.2023 & 04.05.2023. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm. Reminder sent to the firm on 03.02.2023. The committee decided to send reminder to the firm. Reminder sent on 20.03.2023, 04.04.2023 & 19.04.2023.
162.	DR KHURSHEDD AHMAD,	23.12.20	4 units	85269150	Comments sought from DoT on 12.01.2023.

	PRINCIPAL INVESTIGATOR, S&H HQRXIMLAPPLY00001925 AM23	22	5g Solar PTT-100 Satellite Transmitter		The committee decided to resend the application to DoT. Application again sent to DoT on 20.01.2023. DoT vide letter dated 09.02.2023 requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 15.02.2023. The committee decided to send reminder to the firm. Reminder sent on 20.03.2023, 04.04.2023 & 19.04.2023. Final Reminder sent on 01.05.2023. Committee decided to close the case as no reply has been received from the applicant. Comments sought from DGCA on 12.01.2023. DGCA informed the committee that case is under examination with them. DGCA vide email dated 20.04.2023 has sought information from the firm. The committee decided to send letter to the firm. DL issued on 12.05.2023.
163.	3E Saleserv HQRXIMLAPPLY00002051 AM23	9.1.2023	8 pcs. smart sensor 200S 60Ghz Radar UL SBC-01UL	85261000	Comments sought from DoT on 10.1.2023. DoT vide email dated 13.02.2023 has requested the applicant to obtain a scrutiny-based ETA and import license by respective Regional Licensing Office of WPC Wing for grant of import authorization for import of restricted item. Letter issued to the firm on 13.02.2023. Reminder sent on

					30.03.2023 & 14.04.2023. Committee decided to send a final reminder to the applicant.
					Comments sought from DGCA on 10.1.2023 DGCA informed the committee that case is under examination with them.
164.	SILVERLINE TECHNO SOLUTIONS HQRXIMLAPPLY00002180 AM23	24.1.2023	10 nos. Differential global positioning system, Greenvally /LI Base GNSS RTK Receiver	90153090	Comments sought from DoT on 24.1.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 15.02.2023. DoT vide email dated 23.03.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued and 19.04.2023. Comments sought from DGCA on 24.1.2023 DGCA vide email dated 20.04.2023 has sought information from the firm.
165.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY00002244 AM23	3.2.2023	1 no. MHR RPS-42 90-DEG SYSTEM	85261000	Comments sought from DoT on 6.2.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 15.02.2023. Reminder sent on 1.04.2023 & 16.04.2023.

					Committee decided to issue a final reminder to the applicant. Comments sought from DGCA on 6.02.2023 DGCA informed the committee that case is under examination with them.
166.	SFO TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002328 AM23	15.2.2023	10 nos. FIS Canned Air 10oz	28539090	Comments sought from DoT on 16.2.2023 DOT vide email dated 23.3.2023 has requested to ask the applicant regarding type of product whether it is radio frequency equipment or non-radio frequency equipment. Committee also decided to seek comments from DGCA/M/o Civil Aviation. Application sent to the DGCA on 19.04.2023. DGCA vide email dated 20.04.2023 informed that the ITC(HS) Code applied by the firm does not come under the purview of DGCA/MoCA.
167.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00002675 AM23	21.3.2023	1 pcs. SRR 308-21 SC1 (0.3 to 192 m) Short Range Radar Sensor 24 GHz with SRR 308-21 CAN protocol	85261000	Comments sought from DOT on 21.03.2023. DoT vide email dated 23.03.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 19.04.2023. Comments sought from DGCA on 21.3.2023. DGCA vide email dated 20.04.2023 has sought information from the firm.

168.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00000043 AM24	06.4.202 3	1PCS ARS 408-21 (0.2 to 260 m) Long Range Radar Sensor 77 GHz with ARS 408-21 CAN protocol	85261000	Comments sought from DoT on 11.04.2023 DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023. Comments sought from DGCA on 11.4.2023. DGCA vide email dated 20.04.2023 has sought information from the firm.
169.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00002610 AM23	15.3.202 3	1 pcs.	85261000	Comments sought from DoT on 04.05.2023 DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 24.05.2023 Comments sought from DGCA on 25.05.2023.
170.	SHRI SAI SAMARTH TECHNICAL SERVICES HQRXIMLAPPLY00000145 AM24	20.4.202 3	2 UNT RACON HEKLEO-2 XR-I Band X (9.3GHz - 9.5GHz)"	85308000	Comments sought from DoT on 25.04.2023. DoT vide email dated 25.05.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 25.05.2023. Comments sought from DGCA on 25.4.2023
171.	ABSTRACT CONCEPTS PRIVATE LIMITED	27.4.202 3	3 UNT EA-XRN-9400 FMCW	85261000	Comments sought from DoT 28.04.2023. DoT vide email dated 24.05.2023 has

	HQRXIMLAPPLY00000193 AM24		Radar Sensor, 10-10.5 GHz, Alphawave Golf (Pty) Ltd.,South Africa		requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023 Comments sought from DCGA on 28.4.2023
172.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00000260 AM24	5.5.2023	1 NOS. RADAR KODEN MDC- 7912P 12KW WITH 6 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES	85261000	Comments sought from DoT on 08.05.2023 DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023 Comments sought from DGCA on 8.5.2023
173.	VIVEK KUMAR HQRXIMLAPPLY00000273 AM24	8.5.2023	1 NOS. dji mini 2 under 249 gm	85255090	The committee noted that the import of Drone/UAV for personal use is Prohibited. Accordingly, the committee decided to reject the case.
174.	UNIQUE ENTERTAINMENT SERVICES HQRXIMLAPPLY00000283 AM24	8.5.2023	176 NOS Audio & Visual Equipments	85182100	Comments sought from DoT on 9.5.2023 DoT vide email dated 25.05.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 25.05.2023. Comments sought from DGCA on 9.5.2023
175.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY00000293 AM24	8.5.2023	8 SET Dual DVOR with Accessories, Repair Facility / Test Jig is a special equipment, is	85269150	Comments sought from DoT on 10.05.2023. DoT vide email dated 25.05.2023 has requested to direct the applicant to submit supporting documents issued by WPC SD- import licence generated. Letter issued to the firm on 25.05.2023.

			used to test/repair the DVOR equipment		Recommended by DGCA vide OM dated 11.05.2023
Part 11	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
176.	Innxt Aviation Private Limited HQRXIMLAPPLY00001071 AM23	25.8.22	210 nos Nozzles, Packing Performed, Filter Element	88033000	Comments sought from M/o Civil Aviation on 26.08.2022. Reminder sent to DGCA on 06.10.2022. DGCA vide email dated 19.01.2023 has sought information from the firm. The committee decided to send DL to the firm. Letter issued to the firm on 01.02.2023. Reminder sent on 18.03.2023 & 17.04.2023 & 02.05.2023. Committee decided to close the case as no reply has been received from the applicant.
177.	PN TRADE AND SERVICES HQRXIMLAPPLY00001367 AM23	11.10.22	1 no. DJI MAVIC 2 ENTERPRISE ADVANCED DRONE	88069200	Comments sought from M/o Civil Aviation on 13.10.2022. M/o Civil Aviation vide OM dated 08.12.2022 has advised to consult Ministry of Home Affairs. Comments sought from MHA on 03.01.2023. Reminder sent to MHA on 19.04.2023.
178.	BOSCH GLOBAL SOFTWARE TECHNOLOGIES PRIVATE LIMITED	17.1.2023	2 pcs. Cleo Dronut X1	88062200	Comments received from M/o Civil Aviation vide OM dated 11.05.2023. The committee decided to examine the case on file for the approval of competent

	HQRXIMLAPPLY00002117 AM23				authority.
179.	PIXELLA PRIVATE LIMITED HQRXIMLAPPLY00002295 AM23	12.2.2023	4 pcs. NANO DRONE LESS THAN 249 GRAMS (2 PCS RC EDITION + 2 PCS COMBO EDITION)	88062100	Comments sought from M/o Civil Aviation on 13.2.2023. Reminder sent to M/o Civil Aviation on 19.04.2023.
180.	YOKOGAWA TECHNOLOGY SOLUTIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002353 AM23	17.2.2023	1 no. unmanned Aerial Vehicle (Parrot ANAFI Ai Drone)	88069200	Comments sought from DGCA on 20.2.2023. DGCA vide email dated 23.03.2023 has sought information from the firm.
Part 12	D/o Food & PD				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
181.	ATNT LABORATORIES HQRXIMLAPPLY00002343 AM23	16.2.2023	1000 kgs. Animal Food having animal origin material	23099039	Comments sought from D/o Food on 16.02.2023
Part 13	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
182.	F-365 AGRO PRIVATE LIMITED HQRXIMLAPPLY00000125 AM24	19.4.2023	1000 MTs Water Melon Seeds	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 19.4.2023
183.	SATRA FOOD-PARKS	24.4.2023	1000 MTs	12077090	Comments sought from D/o Agriculture,

	PRIVATE LIMITED HQRXIMLAPPLY00000280 AM24	3	Water Melon Seeds		Cooperation and Farmer's Welfare on 9.5.2023
Part 14	MeitY				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
184.	VALEO INDIA PRIVATE LIMITED HQRXIMLAPPLY00000608 AM23	22-06- 2022	1 SET Filters (CISPR 25 chamber)	85480000	Comments received from DoT vide email dated 21.09.2022. Application referred to MeitY on 30.08.2022. Meity vide email dated 27.04.2023 has sought information from the firm.
185.	ST. JUDE MEDICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY00002121 AM23	12.1.202 3	363 nos. OPTISm PC E.4.3 INTL RFB, M5 Engine V2 RFB FRU, OPTISm DOC RFB, ILUMIEN OPTIS PC E.4.3 INTL RFB etc.	90189099	Comments sought from MeitY on 18.1.2023. Meity vide email dated 15.02.2023 has sought information from the firm.
186.	MAGIKMINDS SOFTWARE SERVICES PVT. LTD HQRXIMLAPPLY00002201 AM23	27.1.210 23	11 POUNDS (LBS) CATALYST 2960-X FLEXSTACK PLUS STACKING MODULE; CISCO CATALYST 3560-CX 8 PORT POE IP BASE; EOS MERAKI MX100 ROUTER/SECURITY APPLIANCE etc.	85176290, 85176990	Comments sought from MeitY on 31.1.2023

187.	DN ENTERPRISES HQRXIMLAPPLY00002369 AM23	18.2.2023	34272 nos. COMPUTER KIT WITH MOTHERBOARD AND POWER SUPPLY, DESKTOP HARD DRIVE 320GB and DESKTOP HARD DRIVE 500GB	84713010, 84717020	Comments sought from MeitY on 20.2.2023. Meity vide email dated 03.03.2023 has sought information from the firm.
188.	TATA ELXSI LIMITED HQRXIMLAPPLY00002668 AM23	20.3.2023	2 nos. SKY MODEL LT043- F1-ANT	85287217	Comment sought from MeitY on 21.3.2023
189.	XEROX INDIA LIMITED HQRXIMLAPPLY00001547 AM23	10.11.2022	62 nos. 640S00888 DRIVES B SPARE; 640S02362 SCANNER ASY; 620S00665SPDH ASSY; 641S01136 A/B DEVELOPER K etc.	85013119, 84439959, 85044090, 85235100	Comments sought from Meity on 03.01.2023. Meity vide email dated 13.02.2023 has sought information from the firm. Meity vide email dated 03.03.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant.
190.	ALSTOM TRANSPORT INDIA LIMITED HQRXIMLAPPLY00002477 AM23	1.3.2023	8 no. Factory Validation Platform (PART NO TBC1801001) (OLD AND USED), interlocking (Part no 1809) (OLD AND USED) and OLD AND USED Server	90312000, 86080090, 84715000	Recommended by MoEF&CC(HSMD) vide letter dated 10.01.2023 Comments sought from Meity on 17.3.2023 The committee decided to send the reminder to Meity. Meity vide OM dated 06.04.2023 has sought information from the firm. Reminder sent on 19.04.2023 &

			(CZ294B0LYD, CZ29480KLZ, CZ28250JFK, CZ28250G9Z, CZ28250G94, CZ28250JFV)		04.05.2023. Committee decided to issue a final reminder to the applicant.
191.	BROJION CONSULTANCY PRIVATE LIMITED HQRXIMLAPPLY00000112 AM24	17.4.2023	20000 NOS SECOND HAND COMPUTER CABINET WITH STANDARD ACCESSORIES	84733099	Comments sought from MeITY on 25.04.2023
Part 15	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
192.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY00001579 AM23	14.11.2022	100 kgs. PROPELLANT (SINGLE BASE) CBC 231	36010010	Comments sought from PESO on 16.11.2022. PESO vide letter dated 23.02.2023 has sought information from the firm. DL issued vide email dated 20.03.2023.
193.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002727 AM23	28.3.2023	1000 nos. MICRO ELECTRIC DETONATOR (M100)	36036000	Recommended by PESO vide OM dated 24.05.2023. The committee decided to examine the case on file for the approval of competent authority.
194.	EASTERN SHIPCHANDLERS PRIVATE LIMITED HQRXIMLAPPLY00000192 AM24	27.4.2023	9905 nos PARACHUT ROCKET, HAND FLARES, ORANGE SMOKE etc.	36049010	Recommended by PESO vide OM dated 24.05.2023. The committee decided to examine the case on file for the approval of competent authority.
195.	REGENESIS INDUSTRIES	25.4.2023	144 MTS	36020090	Recommended by PESO vide OM dated

	PRIVATE LIMITED HQRXIMLAPPLY00000216 AM24	3	TNT TRINITROTOLUEN	-	24.05.2023. The committee decided to examine the case on file for the approval of competent authority.
196.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY00000241 AM24	2.5.2023	800 UNT FUZE PROX AND PO M9120A1 (R0214A2) FUZES	36030041	Recommended by PESO vide OM dated 24.05.2023. The committee decided to examine the case on file for the approval of competent authority.
197.	EXPRO NORTH SEA LIMITED HQRXIMLAPPLY00000258 AM24	5.5.2023	3200 NOS. Shaped Charge DYNAWELL 15g BH St HMX	36020010	Recommended by PESO vide OM dated 24.05.2023. The committee decided to examine the case on file for the approval of competent authority.
198.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY00000304 AM24	9.5.2023	250 NOS Igniters: ----Non- ordnance	36030041	Recommended by PESO vide OM dated 24.05.2023. The committee decided to examine the case on file for the approval of competent authority.
Part 16	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
199.	Kuru Agri Products HQRXIMLAPPLY00000807 AM23	18.07.2022	2000 MT SANDALWOOD /SANDALWOOD LOGS	44039922	Comments sought from MoEF&CC (SU Divn) on 21.07.2022. Reply received from the firm sent to the MoEF&CC (SU) on 23.05.2023.
200.	Balaji Agrifuels Private Limited HQRXIMLAPPLY00000817	19.07.2022	1000 MT SANDALWOOD /SANDALWOOD LOGS	44039922	Comments sought from MoEF&CC (SU Divn) on 22.07.2022. MoEF&CC has sought specific documents

	AM23		(SANTALUM ALBUM)		from the applicant vide its OM dated 20.01.2023. Reminder sent to the firm vide email dated 15.03.2023 & 20.04.2023. Final reminder sent to the firm on 16.05.2023. Committee decided to close the case as no reply has been received from the applicant.
201.	ADITI INTERNATIONAL HQRXIMLAPPLY00002127 AM23	18.1.2023	900 MT SANDAL WOOD / SANDAL WOOD LOGS (SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 19.1.2023 MoEF&CC(SU) Division vide OM dated 31.01.2023 has sought information from the firm. Letter issued to the firm on 02.02.2023. The committee decided to send reminder to the firm. Reply received from the firm and sent to MOEF&CC (SU Divn) email dated 15.03.2023. MoEF&CC(SU) Division vide OM dated 23.03.2023 has sought information from the firm. The committee decided to send letter to the firm. Letter sent to the firm on 16.05.2023.
202.	NARESH INTERNATIONAL HQRXIMLAPPLY00002134 AM23	19.1.2023	12 MT SANDAL WOOD(SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 30.1.2023. MoEF&CC(SU) Division vide OM dated 31.01.2023 has sought information from the firm. MoEF&CC(SU) Division vide OM dated 23.03.2023 has sought information from the firm. The committee decided to send letter to the firm. letter sent to the firm 16.05.2023.

203.	HIMALAYAN INTERNATIONAL HQRXIMLAPPLY00000124 AM24	19.4.202 3	125 MTS SANDALWOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (DIG) (SU Divn) on 19.4.2023 MoEF&CC(SU) Division vide OM dated 26.04.2023 has sought information from the firm. letter sent to the firm 22.05.2023.
204.	NARESH INTERNATIONAL HQRXIMLAPPLY00000156 AM24	21.4.202 3	12.25 MTS SANDAL WOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 12.05.2023
Part 17	MSME				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
205.	BD CORP HQRXIMLAPPLY00001653 AM23	24.11.20 22	8000 pcs. Shoe Air Freshener Balls – Plastic balls and scent inside to remove bed smell from shoes.	33074900	Comments sought from M/oMSME on 13.12.2022. Committee decided to send a reminder to M/o MSME. Reminder sent to the M/o MSME on 16.05.2023.
206.	ASHAZ IMPEX HQRXIMLAPPLY00001852 AM23	11.12.20 22	2304 dozen Bukhoor 12 x 40 gm	33074900	Comments sought from MSME on 16.12.2022. Committee decided to send a reminder to M/oMSME.
Part 18	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
207.	Swastik Synergy Engineering Private Limited HQRXIMLAPPLY00001309	24.9.202 2	10000 kgs. 1,1,1,2,3,3,3- HEPTAFLUOROPROP	29034600	Comments received from by MoEF&CC(OC) vide OM dated 18.10.2022.

	AM23		ANE HFC 227 E A also Known as FM 200		The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter issued to the firm on 13.12.2022. Reply received from the firm on 30.12.2022. Committee decided to seek necessary clearances once again from the applicant. Letter sent to the firm on 01.02.2023. The firm has submitted CTO from SPCB but not submitted necessary clearance from PESO. DL issued on 20.04.2023. Committee decided to send a final reminder to the applicant.
208.	CHILLAIRES SOLUTIONS HQRXIMLAPPLY00001591 AM23	16.11.2022	66000 MT R 134a Disposable CAN (450 Gm)	29034500	Comments sought from MoEF&CC(O) on 17.11.2022. MoEF&CC(O) vide OM dated 23.11.2022 has sought further details from the firm. Letter issued on 14.12.2022. Committee decided to close the case as no reply has been received from the applicant.
209.	VIJAY PETROCHEM PRIVATE LIMITED HQRXIMLAPPLY00001744 AM23	5.12.2022	300 MT R-134a Cans 450 Grams (Tetrafluoroethane)	29034500	Comments received from MoEF&CC(OC) vide OM dated 14.12.2022. The Committee decided to seek details of the processing/manufacturing proposed to be undertaken by the firm. Letter issued on 06.01.2023. Final reminder sent on 16.05.2023. Committee decided to close the case as no reply has been received

					from the applicant.
210.	BETA HEALTH CARE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00001984 AM23	29.12.2022	4 nos. HEAT PUMP (REFRIGERANT R-134a)	38247100	Comments received from MoEF&CC(O) vide OM dated 06.03.2023. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued on 19.04.2023. Committee decided to send a final reminder to the applicant.
211.	ALLTEMP SUSTAINABLE REFRIGERANTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002057 AM23	10.1.2023	309 kgs. Tetrafluoroethane (HFC-134a)	29034500	Comments received from MoEF&CC (OC) vide OM dated 19.01.2023. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter sent to the firm on 10.01.2023. Reminder sent on 17.04.2023 & 02.05.2023. Committee decided to close the case as no reply has been received from the applicant.
212.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00002164 AM23	21.1.2023	250 MT HFC-32 (50%)+HFC-125 (50%) (R410A)	38276300	Comments received from MoEF&CC(O) vide OM dated 01.02.2023 The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter issued on 23.03.2023. Final reminder sent on 22.04.2023 &

					07.05.2023. Committee decided to close the case as no reply has been received from the applicant.
213.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00002168 AM23	21.1.2023	250 MT HFC-32 (50%)+HFC-125 (50%) (R410A)	38276300	Comments received from MoEF&CC(O) vide OM dated 01.02.2023 The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter issued on 23.03.2023. Final reminder sent on 22.04.2023 & 07.05.2023. Committee decided to close the case as no reply has been received from the applicant.
214.	SHREE NAKODA REFRIGERATION HQRXIMLAPPLY00002585 AM23	13.3.2023	5040 kgs. R32 REFRIGERANT GAS	29034200	Comments received from MoEF&CC (OC) vide OM dated 24.03.2023. The Committee decided to seek clarification regarding the purpose of import. DL was issued on 17.04.2023.
215.	FITECH ENGINEERS PVT LTD HQRXIMLAPPLY00002566 AM23	10.3.2023	40000 kgs. HFC227ea	29034600	Recommended by MoEF&CC (OC) vide OM dated 21.03.2023. Committee decided to again seek clarification whether the said imports are for 'Trading' purposes or for Actual Use. The firm vide letter dated 18.05.2023 informed that they are importing for trading and own consumption. Committee decided to seek details of quantities required for Actual use.
216.	LUPIN LIMITED	13.3.2023	1000 POUNDS (LBS)	29035100	Recommended by MoEF&CC(O)

	HQRXIMLAPPLY00002597 AM23	3	Solstice Propellant UHP		The committee decided to approve the case subject to the conditions mentioned in the MoE&CC NOC.
217.	ENVIRO SOLUTIONS HQRXIMLAPPLY00000010 AM24	3.4.2023	475000 KGS. Refrigerant GAS HFC-152A	29034300	Recommended by MOEF&CC(OC) vide OM dated 18.05.2023. Committee decided to approve the case subject to the conditions mentioned MoEF&CC(OC) OM dated 18.05.2023.
218.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00000011 AM24	3.4.2023	100 GMS. 2-Chloro 1,1- difluoroethylene	29037900	Comment sought from MOEF (O) on 5.4.2023 MOEF&CC(OC) vide email dated 17.04.2023 has sought information from the firm.
219.	NAVIN FLUORINE INTERNATIONAL LIMITED HQRXIMLAPPLY00000047 AM24	07.4.2023	250 GMS Chlorofluoromethane, Dichlorodifluoromethane, etc.,	29037900, 29037713, 29037711, 29037300	MoEF(OC) vide OM dated 02.05.2023 has not recommended. Committee decided to reject the case accordingly.
220.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00000091 AM24	14.4.2023	100000 KGS (2,3,3,3 - TETRAFLUOROPROP-1-ENE)	29035100	Recommended by MOEF&CC(OC) vide OM dated 11.05.2023. Committee decided to approve the case subject to the conditions mentioned MoEF&CC(OC) OM dated 11.05.2023.
221.	STALLION ENTERPRISES HQRXIMLAPPLY00000092 AM24	14.4.2023	25000 KGS (PENTAFLUOROETHANE, DIFLUOROMETHANE, 1,1,1,2 - TETRAFLUOROETHANE) R-448A	38276500	Recommended by MOEF&CC(OC) vide OM dated 11.05.2023. Committee decided to approve the case subject to the conditions mentioned MoEF&CC(OC) OM dated 11.05.2023.



222.	STALLION ENTERPRISES HQRXIMLAPPLY00000093 AM24	13.4.2023	20010 KGS REFRIGERANT GAS R23 (TRIFLUOROMETHAN E)	29034100	Comments sought from MOEF(O) on 17.4.2023
223.	STALLION ENTERPRISES HQRXIMLAPPLY00000094 AM24	14.4.2023	2010 KGS (TRIFLUOROMETHAN E, HEXAFLUOROETHAN E) R508B	38275100	Recommended by MOEF&CC(OC) vide OM dated 11.05.2023. Committee decided to approve the case subject to the conditions mentioned MoEF&CC(OC) OM dated 11.05.2023.
224.	STALLION INDIA FLUOROchemicals PRIVATE LIMITED HQRXIMLAPPLY00000159 AM24	22.4.2023	5000 KGS olstice L40x (R-455A)	38276800	Recommended by MOEF&CC(OC) vide OM dated 18.05.2023. Committee decided to approve the case subject to the conditions mentioned MoEF&CC(OC) OM dated 18.05.2023.
225.	SYMBIOTEC PHARMALAB PRIVATE LIMITED HQRXIMLAPPLY00000144 AM24	21.4.2023	20 kgs BROMOFLUOROMET HANE	29037900	Recommended by MOEF&CC(OC) vide OM dated 02.05.2023. Committee decided to approve the case subject to the conditions mentioned MoEF&CC(OC) OM dated 02.05.2023.
226.	SAFE PRO FIRE SERVICES PRIVATE LIMITED HQRXIMLAPPLY00000188 AM24	26.4.2023	60 MTS HFC-227ea	29034600, 29034400	Recommended by MOEF&CC(OC) vide OM dated 18.05.2023 Committee decided to approve the case subject to the conditions mentioned MoEF&CC(OC) OM dated 18.05.2023
227.	VIJAY PETROCHEM PRIVATE LIMITED HQRXIMLAPPLY00000224 AM24	2.5.2023	6000 MTS Saturated fluorinated derivatives of acyclic hydrocarbons:- Fluoromethane (HFC-	29034300	Recommended by MOEF&CC(OC) vide OM dated 18.05.2023 Committee decided to approve the case subject to the conditions mentioned MoEF&CC(OC) OM dated 18.05.2023.

			41), 1,2-difluoroethane (HFC-152) and 1,1-difluoroethane (HFC152a)		
Part 19	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
228.	Max Speciality Films Private Limited HQRXIMLAPPLY00001101 AM23	30.8.22	1500 Pcs Fibre Reinforced Plastic core- FRPCore(Second Hand/Reusable)	39234000	Comments received from by D/o C&PC vide OM dated 21.11.2022 Comments sought from MoEF&CC(HSMD) on 01.09.2022. The committee decided to direct the firm to approach MoEF&CC vide the IWMS portal.DL issued on 22.03. 2023.Final Reminder sent on 21.04.2023 & 06.05.2023. Committee decided to close the application as no reply has been received from the applicant.
229.	Sirim Scientific Solutions HQRXIMLAPPLY00001074 AM23	25.8.22	68 Kgs 38? Procite/ 200mm /OD 470 /core 76	39211100	Comments received from by D/o C&PC vide OM dated 01.11.2022. The firm has withdrawn the application. Committee decided to close the application accordingly.
230.	Gujarat Fluorochemicals Limited HQRXIMLAPPLY00000585 AM23	17-06-2022	25.000 KGA Chemical-1,4-Diiodooctafluorobutane	29037800	MoEF&CC(OC) vide OM dated 18.07.2022 has informed that they are not concerned with the matter. Comments sought from D/o C&PC. DL issued on 22.03.2023on 06.09.2022.

					D/o C&PC informed the committee that the case is under examination with them.
231.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002225 AM23	1.2.2023	2.5 kgs. Tert-Butanol-d10 and Sulfuric Acid-d2	28459090	Comments sought from C&PC on 1.2.2023 The committee decided to send reminder to Chemical Division in D/o C&PC Comments sought from Dept. of Atomic Energy 15.03.2023.
232.	SRI BALAJI POLYMER HQRXIMLAPPLY00002466 AM23	28.2.2023	2520000 kgs. REUSED FISHING NET	63109090	The committee decided to seek comments from D/o C&PC. D/o C&PC vide email dated 11.05.2023 informed that the subject matter related to import of other made up textile articles; sets; worn clothing and worn textile articles; rags, which is not dealt under DC&PC. Committee decided to refer the application to M/o Textiles for comments.
233.	Encorra Polymers HQRXIMLAPPLY00000057 AM24	09.4.2023	25MTS Natural LDPE Film Scrap	39151000	Comments sought from C&PC on 10.4.2023.D/o C&PC vide email dated 11.05.2023 has sought comments from MoEF&CC. Committee decided to seek comments from MoEF&CC directly.
234.	MAHARASHTRA ALDEHYDES AND CHEMICALS LTD HQRXIMLAPPLY00002749 AM23	30.3.2023	4200 MT LIQUID CHEMICAL	22072000	Comments sought from C&PC on 03.04.2023 C&PC vide OM dated 19.05.2023.has sought further details from the firm. Letter issued on 22.05.2023.
235.	DMI DRAEXLMAIER MANUFACTURING INDIA	31.3.2023	100 PCS. USED Packaging Bags	63053900	Comments sought from C&PC on 6.4.2023. D/o C&PC vide email dated 11.05.2023

	PRIVATE LIMITED HQRXIMLAPPLY00002561 AM23				informed that the subject matter related to import of man-made textile materials: Other, which is not dealt under DC&PC. Committee decided to refer the application to M/o Textiles for comments.
236.	V.S.M.AQUA PORT HQRXIMLAPPLY00001682 AM23	28.11.20 22	500 MT Industrial Solvent	38140010	Comments sought from M/o P&NG on 11.01.2023. M/o P&NG vide email dated 27.03.2023 has suggested to seek comments from D/o C&PC. Comments sought from D/o C&PC on 05.04.2023. D/o C&PC vide email dated 26.04.2023 informed has sought specific inputs.
237.	ACCORDD ORGANICS PRIVATE LIMITED HQRXIMLAPPLY00002355 AM23	18.04.20 23.	60000 MTS DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Comments sought from C&PC on 27.4.2023. D/o C&PC vide email dated 15.05.2023 has sought information from the firm.
238.	GODAVARI BIOREFINERIES LIMITED HQRXIMLAPPLY00000259 AM24	4.5.2023	30000 MTS DENATURED ETHYL ALCOHOL	22072000	Recommended by D/o C&PC vide OM dated 19.05.2022. The committee decided to approve the case subject to the conditions mentioned in the D/o C&PC OM dated 19.05.2023
Part 20	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

239.	SIGMA CHEMICAL INDUSTRIES HQRXIMLAPPLY00314896 AM22	11.01.22	60 MT Zinc Ash Skimming (Zn less than 65%)	26201990	Comments sought from MoEF&CC (HSMD) and M/o Mines on 12.01.2022. Reminders sent to MoEF&CC (HSMD) on 20.05.2022 and 10.08.2022. Comments received from M/o Mines vide letter dated 03.02.2022. Committee decided to direct the firm to provide suitable NOC from MoEF&CC. Letter sent to the firm on 01.02.2023. Committee decided to close the case as no reply has been received from applicant.
240.	Eastern Electrodes & Coke Private Limited HQRXIMLAPPLY00000449 AM23	01-06-2022	100 MTS FIX CARBON 97%, SULPHUR 2%	38019000	NOC from MoEF&CC (HSMD) was sought on 28.06.2022. Reminder sent on 10.08.2022. The committee decided to close the case as no reply has been received.
241.	Mahavir Bullion & Refinery Private Limited HQRXIMLAPPLY00000720 AM23	07.7.22	2 MT Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%, Copper 15%)	71123000	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. Reminder sent on 22.03.2023. The committee decided to close the case as no reply has been received.
242.	Parker Precious Metals LLP HQRXIMLAPPLY00000616 AM23	23-06-2022	5 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC. Reminder sent on 22.03.2023. The committee decided to close the case as no reply has been received.

243.	AJ Refinery Private Limited HQRXIMLAPPLY00000615 AM23	23-06-2022	7 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC. Reminder sent on 22.03.2023. The committee decided to close the case as no reply has been received.
244.	Bright Metal Refiners HQRXIMLAPPLY00000621 AM23	23-06-2022	5 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC. Reminder sent on 22.03.2023 The committee decided to close the case as no reply has been received.
245.	Sovereign Metals Limited HQRXIMLAPPLY00000617 AM23	23-06-2022	6 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC. Reminder sent on 22.03.2023 The committee decided to close the case as no reply has been received.
246.	AGNIS BULLION HOUSE LLP HQRXIMLAPPLY00000618 AM23	23-06-2022	7 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The committee decided to close the case as no reply has been received.
247.	Equidem Enterprise Private Limited HQRXIMLAPPLY00000636 AM23	25-06-2022	5 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023 &

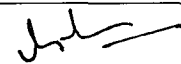
					22.03.2023. The committee decided to close the case as no reply has been received.
248.	OMGL Refinery Limited Liability Partnership HQRXIMLAPPLY00000643 AM23	27-06-2022	3 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The committee decided to close the case as no reply has been received.
249.	Augmont Enterprises Private Limited HQRXIMLAPPLY00000529 AM23	13.06.2022	2000 kgs. GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 21.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The committee decided to close the case as no reply has been received.
250.	MGR Overseas Private Limited HQRXIMLAPPLY00000685 AM23	29-06-2022	2 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 01.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The committee decided to close the case as no reply has been received.
251.	MMTC – Pamp India Private Limited HQRXIMLAPPLY00000745 AM23	11.07.2022	10 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 01.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The committee decided to close the case as no reply has been received.

252.	Kundan Care Products Limited HQRXIMLAPPLY00000917 AM23	2.8.2022	20000 kgs. GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 03.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The committee decided to close the case as no reply has been received.
253.	Zaveri And Company Private Limited HQRXIMLAPPLY00000962 AM23	10.8.22	10000 Kgs Waste And Scrape Of Precious Metal Of Gold Including Metal Clad With Gold But Excluding Sweeping	71129100	Comments sought from MoEF (HSMD) on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The committee decided to close the case as no reply has been received.
254.	METORO PRECIOUS REFINARY PRIVATE LIMITED HQRXIMLAPPLY00001198 AM23	15.9.2022	1000 kgs. Sweepings Containing Gold Or Silver (5% To 7% Of Gold Or Silver) And Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%)	71129920, 71123000	Comments sought from MoEF (HSMD) on 15.09.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The committee decided to close the case as no reply has been received.
255.	HINDUSTAN PLATINUM PRIVATE LIMITED HQRXIMLAPPLY00001228 AM23	15.9.2022	71123000 kgs. Spent CatlystOf Precious Metal Of A Kind Used Principally For Recovery Of Precious Metal; Other Waste And Scrap Of Precious	71129990/ 71123000	Comments sought from MoEF (HSMD) on 13.10.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The committee decided to close the case as no reply has been received.

			Metal/Compounds Of A Kind Preincipally For Recovery Of Metal; Ash Containing Precious Metakl Or Precious Metal Compounds Etc.		
256.	SHREE JALARAM AGRICULTURE HQRXIMLAPPLY00000423 AM23	30-05-2022	261.866 MTS COPPER RESIDUES (CU 17%)	26203090	Comments sought from M/o Mines and MoEF&CC (HSMD) on 03.06.2022. M/o Mines vide letter dated 17.08.2022 has informed that they have 'NIL' comments to offer in the matter. Further, they have requested to seek further comments in this matter from the Ministry of Environment, Forest & Climate Change. Reminder sent to MoEF&CC (HSMD) on 30.08.2022. The committee decided to close the case as no reply has been received.
257.	G SURGIWEAR LIMITED 052100850839AM21	5.03.2021	500 kgs. TITANIUM POWDER (Ti-6Al-4V)	81082000 90	The firm has been requested to apply online to MoEF&CC (HSMD) on 16.11.2022 The committee decided to close the case as no reply has been received.
258.	IMAGINARIUM SOLUTIONS (I) PRIVATE LIMITED HQRXIMLAPPLY00001596 AM23	17.11.2022	400 kgs AP&C-PA-PS-043 Ti-6Al-4V-Gr 23 15-45 Ti64 grade 23 EBM & 5 EBM, 2 EBM powder Arcam Ti48Al2Cr2Nb	81082000	The firm has been requested to apply online to MoEF&CC (HSMD) on 18.11.2022. The committee decided to close the case as no reply has been received.
259.	REVALYU RECYCLING (INDIA) LIMITED	29.11.20	2000 MT PET SCRAP (Pet Flake)	39076930	Committee decided to direct the firm to apply online to MoEF&CC for NOC

	HQRXIMLAPPLY00001689 AM23	22			through their IWMS Portal. Letter sent to the firm on 15.02.2023. The committee decided to close the case as no reply has been received.
260.	Mohandis Enterprises HQRXIMLAPPLY00001874 AM23	17.12.2022	600 MT PET flake (chip)/PET bottle scrap, Viscosity 0.70 ? 0.80 dl/g Melting index 35 ? 5 g/10 min	39076110	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Letter sent to the firm on 15.02.2023. The committee decided to close the case as no reply has been received.
261.	INDUSTRIAL METAL POWDERS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00002036 AM23	7.1.2023	650 kgs. TITANIUM POWDER	81082000	Recommended by MoEF&CC (HSMD) vide letter dated 24.05.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 24.05.2023
262.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY00002197 AM23	27.1.2023	30 kgs. Titanium Powder Scientific research and development	81082000	The firm has been requested to apply online in MoEF&CC(HSMD) for NOC on 20.01.2023. The committee decided to close the case as no reply has been received.
263.	STRAPEX SYNTHETICS PRIVATE LIMITED HQRXIMLAPPLY00002206 AM23	27.1.2023	200 MT PET FLAKES , PET CHIP	39076990	Comments sought from MOEF (HSMD) on 30.01.2023. The committee decided to close the case as no reply has been received.
264.	PADMAVATI ENTERPRISE HQRXIMLAPPLY00002669 AM23	21.3.2023	51100 MT BRASS DROSS and IRON AND STEEL SLAG DROSS	26203010, 26190090	Comment sought from MOEF (HSMD) on 21.3.2023. The committee decided to close the case as no reply has been received.

265.	UNITEC FIBRES PRIVATE LIMITED HQRXIMLAPPLY00000288 AM24	9.5.2023	2030 MTS PET FLAKES	39076930	Recommended by MoEF&CC vide letter dated 17.02.2023 The committee decided to examine the case on file for the approval of competent authority.
266.	UNITEC FIBRES PRIVATE LIMITED HQRXIMLAPPLY00000290 AM24	9.5.2023	1970 MTS PET FLAKES	39076930	Recommended by MoEF&CC vide letter dated 17.02.2023 The committee decided to examine the case on file for the approval of competent authority
Part 21	MoEF&CC (HSMD) & DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
267.	Indo-Mim Private Limited HQRXIMLAPPLY00000998 AM23	16.8.22	3000 Kgs F75 Scrap Material.	81053000	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Comments sought from DPIIT on 17.08.2022.DPIIT vide OM dated 14.12.2022 & 20.12.2022 informed that they are not concerned in the matter. The committee decided to refer the case of M/o H&FW. Comments sought from M/oH&FW on 03.01.2023. The committee decided to send reminder to M/oH&FW. Reminder sent on 21.03.2023. The committee decided to send reminder to M/oH&FW. Reminder sent to the M/oH&FW on 17.05.2023.



					The committee decided to send reminder to M/oH&FW.
268.	Pondy Oxides And Chemicals Limited HQRXIMLAPPLY00001120 AM23	2.9.22	6000 MT Lead Acid Battery Scrap as per ISRI 'Rains' /Battery Plates as per ISRI 'Rails'	85491100	Recommended by MoEF&CC (HSMD) vide letter dated 11.02.2022. Recommended for by DPIIT vide OM dated 24.05.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 11.02.2022 and DPIIT OM dated 24.05.2023
269.	SHUBHAM SALES CO. HQRXIMLAPPLY00001442 AM23	21.10.20 22	12000 MT ALUMINIUM CATHODES RESIDUES & CARBON RESIDUE	76020090	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Comment sought from DPIIT on 27.10.2022. DPIIT vide OM dated 24.11.2022 has sought some information/documents from the firm. Letter issued on 08.12.2022. Further Reminder sent on 21.02.2023 & 08.03.2023. Final Reminder sent on 23.03.2023, 07.04.2023, 22.04.2023 & 7.05.2023. The committee decided to send a final reminder to the firm.
270.	PONDY OXIDES AND CHEMICALS LIMITED HQRXIMLAPPLY00001580 AM23	15.11.20 22	3000 MT Lead Battery Scrap as per ISRI 'Rains' / Lead Battery Plates as per ISRI 'Rails'	85499100	Recommended by MoEF&CC(HSMD) vide letter dated 14.03.2022 Comments sought from DPIIT on 15.11.2022. DPIIT vide OM dated 20.12.2022 has sought some information / documents from the firm. DL issued on 21.12.2022. Reply received from the firm

					has been forwarded to DPIIT on 06.01.2023. DPIIT informed the committee that case is under examination with them. The committee decided to send reminder to the DPIIT. Reminder sent on 17.04.2023. The committee decided to send reminder to the DPIIT. Reminder sent on 11.05.2023. DPIIT vide OM dated 11.05.2023. has sought some information / documents from the firm. DL issued on 11.05.2023. The committee decided to send reminder to the firm.
271.	SHRISONS REVIVAL PRIVATE LIMITED HQRXIMLAPPLY00001637 AM23	22.11.22	1000 MT of Lead Scrap (ISRI code:- Rails, Rents, Rakes)	85491100	Recommended by MoEF&CC vide letter dated 31.08.2022 Recommended for 13.97 MT by DPIIT vide OM dated 12.05.2023 The committee decided to approve the case for 13.97 MT subject to the conditions mentioned in the MoEF&CC letter dated 31.08.2022 and DPIIT OM dated 12.05.2023 and subject to physical verification of the premises of the firm by concerned RA.
272.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001886 AM23	19.12.2022	10000 MT Lead acid battery scrap as isri code rains	85491100	Recommended by MoEF&CC(HSMD) vide letter dated 14.11.2022. Comments sought from DPIIT on 19.12.2022 DPIIT vide OM dated 22.12.2022 has sought information from the firm. Letter

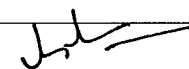
					issued to the firm on 26.12.2022. Reply received from the firm has been forwarded to DPIIT on 03.02.2023. Again DPIIT vide email dated 03.02.2023 has sought information from the firm. Letter issued to the firm on 03.02.2023. The committee decided to send reminder to the firm. Reminder sent on 21.02.2023 & 08.03.2023. The committee decided to send reminder to the firm. Reply received from the firm has been forwarded to DPIIT on 12.04.2023. DPIIT vide OM dated 17.04.2023 has sought information from the firm. DL issued 17.04.2023. Reminder sent on 02.05.2023 & 17.05.2023.
273.	HABIB TRADING COMPANY HQRXIMLAPPLY00002059 AM23	10.1.2023	500 MT DRAINED LEAD ACID BATTERY SCRAPS	85491100	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Letter issued to the firm on 01.02.2023. Comments sought from DPIIT on 11.01.2023. DPIIT informed the committee that case is under examination with them. The committee decided to send reminder to the DPIIT. Reminder sent on 17.04.2023. The committee decided to send reminder to the DPIIT. Reminder sent to DPIIT on 17.05.2023.
274.	TANMAY RECYCLING	25.2.202	1500 MT	40040000	Comments sought from MOEF (HSMD) on

	PRIVATE LIMITED HQRXIMLAPPLY00002433 AM23	3	Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).		27.2.2023 Comments sought from DPIIT on 27.2.2023. DPIIT vide OM dated 01.03.2023 has sought information from the firm. DL issued to the firm vide email dated 17.03.2023. The committee decided to send reminder to the firm. Reminder sent on 17.03.2023. The committee decided to send reminder to the firm. Reminder sent on 17.04.2023 & 17.05.2023.
275.	D.V. RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002602 AM23	14.3.202 3	1500 MT Unvulcanised Rubber Scrap (Rubber Compound Scrap in Lumps/Sheets/Press Baled/ Shredded/ Rolls.)	40040000	Comments sought from MOEF(HSMD) On 15.3.2023 Comments sought from DPIIT on 15.3.2023 DPIIT vide OM dated 22.03.2023 has sought some information from the firm. The committee decided to send reminder to the firm. Reminder sent on 17.05.2023.
276.	M J RUBBERS AND RECLAIMS HQRXIMLAPPLY00002632 AM23	17.3.202 3	2000 MT Used Rubber Tyre Scrap Truck, bus & other Radial Tyre either in Multiple cut or in Pressed & Baled Form	40040000	Recommended by MOEF(HSMD) vide OM dated 12.04.2023 Comments sought from DPIIT on 17.3.2023. DPIIT vide OM dated 24.03.2023 has sought information from the firm. Reply received from the firm has been forwarded to DPIIT on 24.04.2023.
277.	GRAVITA INDIA LIMITED HQRXIMLAPPLY00002639 AM23	17.3.202 3	75781 MT LEAD SCRAP AS PER ISRI CODE RAINS,	85491100	Recommended by MoEF&CC(HSMD) vide letter dated 6.5.2022 and 31.8.2022 Recommended for 23,874 MT by DPIIT

			RADIO, RACKS, ROPES, RAILS, RENTS, RELAY		vide OM dated 12.05.2023. The committee decided to approve the case for 23,874 MT subject to the conditions mentioned in the MoEF&CC letters dated 06.05.2022 and 31.08.2022 and DPIIT OM dated 23.05.2023
278.	GAYATHRI RUBBER CORPORATION HQRXIMLAPPLY00002642 AM23	17.3.2023	1500 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled I Shredded)	40040000	Comments sought from MOEF(HSMD) On 20.3.2023 Comments sought from DPIIT on 20.3.2023 DPIIT vide OM dated 24.03.2023 has sought information from the firm. DL issued on 28.03.2023. The committee decided to send reminder to the firm. Reminder sent on 27.04.2023 & 12.05.2023.
279.	VICHOOR BITUCHEMICALS HQRXIMLAPPLY00002735 AM23	29.3.2023	500 MT. Solid	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 05.01.2023 Comments sought from DPIIT on 03.04.2023 DPIIT vide OM dated 11.04.2023 has sought information from the firm. DL issued to the firm vide email dated 19.04.2023. The committee decided to send reminder to the firm. Reminder sent on 17.05.2023.
280.	AMETRINE POLYMERS LLP	29.3.2023	1500 MT OLD USED RUBBER	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 17.02.2023



	HQRXIMLAPPLY00002738 AM23		TYRE SCRAP (MULTIPLECUT/SHRE DDED/BALED PRESS)		Recommended by DPIIT vide OM dated 28.04.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 17.02.2023 and DPIIT OM dated 28.04.2023
281.	Grass Industries HQRXIMLAPPLY00002742 AM23	28.3.202 3	1560 mts. Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded).	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 27.03.2023 Comments sought from DPIIT On 03.4.2023. DPIIT vide OM dated 11.04.2023 has sought information from the firm. DL issued to the firm vide email dated 19.04.2023. The committee decided to send reminder to the firm. Reminder sent on 17.05.2023.
282.	KAYSONS PIGMENTS PRIVATE LIMITED HQRXIMLAPPLY00002636 AM23	17.03.20 23	1330 MTs. Lead Scrap ISRI Code Rents Radio Rakes Relays Ropes Rails Racks and Rains 85481010,78020010,85 49110	85491100	Recommended by MoEF&CC(HSMD) vide letter dated 28.04.2023 Recommended by DPIIT vide OM dated 10.05.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 28.04.2023 and DPIIT OM dated 10.05.2023 and subject to physical verification of the premises of the firm by concerned RA.
283.	VELLIS RUBBER INDUSTRIES	08.4.202 3	15000MTS Used Rubber Tyres Scrap	40040000	Recommended for 10000 MT by MOEF(HSMD) vide OM dated 13.04.2023



	HQRXIMLAPPLY00000055 AM24		/Tubes Scrap (Multiple Cuts / Press Baled / Shredded)		Comments sought from DPIIT On 10.4.2023. DPIIT vide OM dated 13.04.2023 has sought some information from the firm & sent to the firm on 19.04.2023. The committee decided to send reminder to the firm. Reply received from the firm & sent to the DPIIT on 01.05.2023.
284.	G.S. METALS HQRXIMLAPPLY00000040 AM24	06.04.20 23	1000 MTS. RADIO; RACKS; ROPES; RAILS; RENTS; RAKES; RELAY.	85481010,	Recommended by MOEF(HSMD) vide OM dated 17.03.2023 Comment sought from DPIIT on 10.4.2023 The committee decided to send reminder to DPIIT. DPIIT vide OM dated 15.05.2023 has sought information from the firm. DL issued on 17.05.2023.
285.	SUNFLEX RECYCLING PRIVATE LIMITED HQRXIMLAPPLY00000045 AM24	07.4.202 3	10100 MTS Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled I Shredded)	40040000	Recommended by MoEF&CC vide Letter dated 11.04.2023 Recommended for 10,070 MT by DPIIT vide Letter dated 24.04.2023. The committee decided to approve the case for 10,070 MT subject to the conditions mentioned in the MoEF&CC letter dated 11.04.2023 and DPIIT OM dated 24.04.2023
286.	UNITY ECOGREEN PRIVATE LIMITED	10..4.202 3	6570 MTS Used Rubber Tyres Scrap	40040000	Recommended by MoEF&CC vide Letter dated 14.04.2023



	HQRXIMLAPPLY00000058 AM24		/Tubes Scrap (Multiple Cuts / Press Baled / Shredded)		Recommended by DPIIT vide Letter dated 24.04.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 14.04.2023 and DPIIT OM dated 24.04.2023
287.	SREE SAI RUBBER WORKS HQRXIMLAPPLY00000064 AM24	8.4.2023	10000MTS. Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Comments sought from MoEF& CC on 12.04.2023. MOEF & DPIIT-12.4.2023 DPIIT vide OM dated 17.04.2023 has sought information from the firm. DL issued on 21.04.2023. Reply received from the firm and sent to the DPIIT on 01.05.2023.
288.	S P RUBBERS HQRXIMLAPPLY00000065 AM24	8.4.2023	5000MTS. Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled I Shredded)	40040000	Comments sought from MoEF& CC on 17.05.2023. Comments sought from DPIIT on 12.4.2023 DPIIT vide OM dated 18.04.2023 has sought information from the firm. DL issued on 21.04.2023
289.	U V RUBBER INDUSTRIES HQRXIMLAPPLY00000069 AM24	11.4.202 3	2040 MTS. OLD AND USED RUBBER TYRES SCRAP PRESS BALED	40040000	Recommended by MoEF&CC vide OM dated 13.04.2023. Recommended by DPIIT vide OM dated 28.04.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 13.04.2023 and DPIIT OM dated 28.04.2023
290.	SHABBIR AND SONS ECO	14.4.202	10000 MTS	40040000	Recommended by MoEF&CC vide OM

	EXIM PRIVATE LIMITED HQRXIMLAPPLY00000081 AM24	3	Used Rubber tyre (Multiplecuts/Shredded/P ress baled)		dated 13.04.2023.. Comments sought from DPIIT on 17.4.2023 DPIIT vide OM dated 19.04.2023 has sought information from the firm. DL issued on 20.04.2023. Reply received from the firm and sent to the DPIIT on 26.04.2023
291.	OYSTER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00000082 AM24	14.4.202 3	80000MTS Used Rubber Tyre Scrap Truck,bus&otherRaialTy re either in Multiple cut or in Pressed& Baled Form	40040000	Recommended for 77200MT by MoEFHSMMD vide OM dated 25.04.2023 Comments sought from DPIIT on 17.4.2023
292.	AXTRON TEXCHEM (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00000104 AM24	17.4.202 3	10000 MTS Used Rubber TyresScrap(Multiple- cuts/Shredded/Pressed Baled)Basel No. (B3080/B3140)	40040000	Recommended by MoEF&CC vide OM dated 13.04.2023. Recommended by DPIIT vide OM dated 28.04.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 13.04.2023 and DPIIT OM dated 28.04.2023
293.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY00000101 AM24	15.4.202 3	10000 MTS OLD/ USED RUBBER TYRE SCRAP (WITH MULTIPLE CUTS/SHREDDED/PRE SSED & BALED)	40040000	Recommended by MoEF&CC vide OM dated 11.04.2023. Recommended by DPIIT vide OM dated 03.05.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 11.04.2023

					and DPIIT OM dated 03.05.2023
294.	SHRI MAHAVIR RUBBER INDUSTRY HQRXIMLAPPLY00000100 AM24	15.4.202 3	6570 MTS. USED RUBBER TYRES & TUBES SCRAP (MULTIPLE CUTS/SHREDDERED/PRE SS BALED)	40040000	Recommended by MoEF&CC vide OM dated 13.04.2023.. Recommended by DPIIT vide OM dated 24.04.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 13.04.2023 and DPIIT OM dated 24.04.2023
295.	PRAGATI RUBBER HQRXIMLAPPLY00000121 AM24	18.4.202 3	6180 MTS Waste, parings and scrap of rubber (other than hard rubber) and powders and granules obtained therefrom.	40040000	Recommended by MoEF&CC vide OM dated 13.04.2023. Recommended by DPIIT vide OM dated 28.04.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 13.04.2023 and DPIIT OM dated 28.04.2023
296.	SOHANLAL SHANTILAL JAIN HQRXIMLAPPLY00000132 AM24	19.4.202 3	1915 MTS Old&usedtyres scrap, rubberised friction cord scrap, green tyre scrap, rejected/scrap conveyor belt	40040000	Recommended by MoEF&CC vide OM dated 11.04.2023. Comments sought from DPIIT on 25.4.2023 DPIIT vide OM dated 28.04.2023 has sought information from the firm. DL issued on 02.05.2023. Reply received and sent to the DPIIT on 18.05.2023.
297.	EASTMAN RECLAMATIONS	19.4.202 3	4157 MTS Used Rubber Tyres	40040000	Recommended by MoEF&CC vide Letter dated 09.05.2022



	HQRXIMLAPPLY00000140 AM24		Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)		Recommended by DPIIT vide Letter dated 28.04.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 09.05.2022 and DPIIT OM dated 28.04.2023
298.	EPS INTERNATIONAL HQRXIMLAPPLY00000139 AM24	20.4.202 3	3780 MTS OLD & USED TYRE SCRAP (MULTIPLE CUT / SHREDDED / PRESS BALED /BRIQUETED	40040000	Recommended by MoEF&CC vide OM dated 13.4.2023 Comments sought from DPIIT on 21.4.2023 DPIIT vide OM dated 25.04.2023 has sought information from the firm. DL issued on 25.04.2023. Reply received and sent to the DPIIT on 02.05.2023.
299.	OCEAN RUBBER INDUSTRIES HQRXIMLAPPLY00000197 AM24	27.4.202 3	17520 MTS OLD & USED RUBBER TYRE SCRAP (MULTIPLECUT/SHRE DDED/PRESS ED BALED/BRIQUETED)	40040000	Recommended by MoEF&CC vide OM dated 25.04.2023. Comments sought from DPIIT on 28.4.2023 DPIIT vide email dated 01.05.2023 has sought some information from the firm.. DL issued on 01.05.2023. Reply received from the firm and sent to the DPIIT on 01.05.2023.
300.	DASHMESH RUBBER PRODUCTS HQRXIMLAPPLY00000199 AM24	26.4.202 3	74400 mts OLD USED RUBBER TYRE (MULTIPLE/SHREDDE D/BALED PRESS)	40040000	Recommended by MoEF&CC vide OM dated 25.04.2023. Comments sought from DPIIT on 28.4.2023 DPIIT vide email dated 02.05.2023 has sought information from the firm. DL issued on 03.05.2023.
301.	ARDEE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00000229	1.5.2023	15000 MTS Waste and scrap of primary cells, primary	85491100	Recommended by MoEF&CC vide OM dated 25.04.2023 Recommended for 14,143 MT by DPIIT

	AM24		batteries and electric accumulators; spent primary cells, spent primary batteries and spent electric accumulators:- - Waste and scrap of lead-acid accumulators; spent lead-acid accumulators		vide OM dated 10.05.2023 The committee decided to approve the case for 14,143 MT subject to the conditions mentioned in the MoEF&CC letter dated 25.04.04.2023 and DPIIT OM dated 24.05.2023
302.	RAJDEV INDUSTRIES HQRXIMLAPPLY00000226 AM24	2.5.2023	1300 MTS Waste and scrap of primary cells, primary batteries and electric accumulators; spent primary cells, spent primary batteries and spent electric accumulators:- - Waste and scrap of lead-acid accumulators; spent lead-acid accumulators	85491100	Recommended by MOEF& CC vide OM dated 25.04.2023 Recommended for 538 MT by DPIIT The committee decided to approve the case for 538 MT subject to the conditions mentioned in the MoEF&CC OM dated 25.04.2023 and DPIIT NOC.
303.	NINE CORPORATION HQRXIMLAPPLY00000291 AM24	5.5.2023	30000 MTS Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Recommended by MOEF& CC vide OM dated 25.04.2023 Comments sought from DPIIT on 10.5.2023. DPIIT vide OM dated 12.05.2023 has sought information from the firm. DL issued on 12.05.2023
304.	SITHER METAL INDUSTRY HQRXIMLAPPLY00000297	10.5.2023	3425 MTS Lead Scrap (ISRI Code: RAINS) (A 1160)	85491100	Recommended by MOEF& CC vide OM dated 11.04.2023 Comments sought from DPIIT on

	AM24				10.5.2023
305.	M M ENTERPRISES HQRXIMLAPPLY00000300 AM24	10.5.2023	54 MTS LEAD BATTERY PLATES (RAILS)	78020090	Recommended by MOEF& CC vide OM dated 15.03.2023 Comments sought from DPIIT on 11.5.2023. DPIIT vide OM dated 12.05.2023 has sought information from the firm. DL issued on 12.05.2023. Reply received from the firm and sent to the DPIIT on 16.05.2023.
306.	SMP RUBBER MILL HQRXIMLAPPLY00000308 AM24	11.5.2023	670 MTS Used multiple cut tyre / Balled tyre	40040000	Recommended by MOEF& CC vide OM dated 14.02.2023 Comments sought from DPIIT on 11.5.2023. DPIIT vide OM dated 15.05.2023 has sought information from the firm. DL issued on 16.05.2023. Reply received from the firm and sent to the DPIIT on 17.05.2023. DPIIT vide OM dated 22.05.2023 has sought information from the firm. DL issued on 22.05.2023.
307.	JAIN RESOURCE RECYCLING PRIVATE LIMITED HQRXIMLAPPLY00000203 AM24	28.4.2023	10000000 KGS Lead Battery Waste as per ISRI Code word "Rains", Lead Battery Waste as per ISRI Code word "Rails"	85491100	Recommended by MOEF& CC vide OM dated 09.02.2023 Comments sought from DPIIT on 1.5.2023
308.	RAJ METAL INDUSTRIES HQRXIMLAPPLY00000269 AM24	4.5.2023	6000 MTS Scrap Drained / Dry while intact lead acid batteries covered by ISRI	85491100,	Recommended by MOEF& CC vide OM dated 14.02.2023 Recommended for 3276MT by DPIIT vide OM dated 10.05.2023

			RAINS (A1160)		The committee decided to approve the case for 3276 MT subject to the conditions mentioned in the MoEF&CC letter dated 14.02.2023 and DPIIT OM dated 10.05.2023.
309.	RAJ METAL INDUSTRIES HQRXIMLAPPLY00000270 AM24	6.5.2023	5000 MTS ISRI Code RAILS, RAKES, ROSES, RONO, ROPER (B1020)	85491100,	Recommended by MOEF& CC vide OM dated 14.02.2023 Recommended by DPIIT vide OM dated 10.05.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 14.02.2023 and DPIIT OM dated 10.05.2023
310.	AGNI INDUSTRIES HQRXIMLAPPLY00000276 AM24	8.5.2023	600 MTS Lead Scrap (ISRI Code: Relays), Lead Scrap (ISRI Code: Rails,Rakes,Rents)	78020090, 85491100	Recommended by MOEF& CC vide OM dated 21.12.2022 Recommended for 319MTs by DPIIT vide OM dated 17.05.2023. The committee decided to approve the case for 319 MT subject to the conditions mentioned in the MoEF&CC letter dated 21.12.2022 and DPIIT OM dated 17.05.2023.
311.	SHREE PONNI LEAD ALLOY PRIVATE LIMITED	8.5.2023	8315 MTS Waste and scrap of	85491100	Recommended by MOEF& CC vide OM dated 25.04.2023



	HQRXIMLAPPLY00000282 AM24		primary cells, primary batteries and electric accumulators; spent primary cells, spent primary batteries and spent electric accumulators:- - Waste and scrap of lead-acid accumulators; spent lead-acid accumulators		Recommended by DPIIT vide OM dated 17.05.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 25.04.2023 and DPIIT OM dated 25.05.2023.
312.	PRASANNA RUBBER INDIA HQRXIMLAPPLY00000090 AM24	04.04.2023	15000 MT Used Rubber Tyre Scrap Truck,bus&other Radial Tyre either in Multiple cut or in Pressed &Baled Form	40040000	Recommended by MOEF& CC vide OM dated 25.04.2023 Comments sought from DPIIT on 1.5.2023 DPIIT vide OM dated 18.04.2023 has sought information from the firm.
Part 22	DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
313.	Plansee India High Performance Materials Private Limited HQRXIMLAPPLY00001518 AM23	4.11.2022	24.2 kgs. PALSIL-10 WIRE, 1.2 MM and CUSIL WIRE, 1.2 MM	71102900, 71069290	Comments sought from DPIIT on 07.11.2022 DPIIT informed the Committee that the case is under examination with them. Reply received from the firm sent to the DPIIT 15.03.2023. Reminder sent to DPIIT on 17.05.2023.
314.	CERATIZIT INDIA PRIVATE LIMITED		10 kgs. 27942101 ARGOBRAZE	71069290	Comments sought from DPIIT on 21.11.2022

	HQRXIMLAPPLY00001601 AM23	18.11.20 22	49H ROD 1.0 MM DIA X 500MM L ISO 17672:2016 AG 449 and 27942102 ARGOBRAZE 49H ROD 0.5MM DIA X 500MM L ISO 17672:2016 AG 449		DPIIT vide OM dated 30.12.2023 has sought information from the firm. DL issued to the firm on 06.01.2023. Reminder sent to the firm on 20.02.2023 & 07.03.2023. Reminder sent on 22.03.2023 & 06.04.2023. Final reminder sent on 21.04.2023 & 6.05.2023. The committee decided to close the case as no reply has been received.
315.	ALTERNATIVE GREEN INITIATIVES INDIA PRIVATE LIMITED HQRXIMLAPPLY00001849 AM23	15.12.20 22	50000 MT Discarded Conveyor Belts.	40040000	Comments sought from DPIIT on 15.12.2022. DPIIT vide OM dated 20.12.2022 has sought information from the firm. DL issued on 20.12.2022. Reminder sent on 03.02.2023, 5.03.2023, 20.03.2023 & 04.04.2023. Final Reminders sent on 19.04.2023 & 4.05.2023. The committee decided to close the case as no reply has been received from the applicant.
316.	BRIDGESTONE INDIA PRIVATE LIMITED HQRXIMLAPPLY00001701 AM23	28.11.20 22	40 nos. of used tyres	40122010, 40122020	Comments sought from DPIIT on 23.12.2022. Reminder sent to DPIIT on 17.03.2023. Application has been again forwarded to DPIIT on 24.03.2023. Reminder sent to the DPIIT on 24.04.2023.
317.	SAFE A&T TECHNOLOGY PRIVATE LIMITED HQRXIMLAPPLY00002142 AM23	19.1.202 3	1.262 MT SILVER BRAZING ALLOY	71069290	Comments sought from DPIIT on 20.1.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 17.03.2023. The committee decided to send

					reminder to DPIIT. DPIIT vide OM dated 28.03.2023 has sought information from the firm. DL issued on 17.04.2023. Reminder sent on 17.05.2023. Committee decided to send a final reminder to the applicant.
318.	PREMIER ENERGIES PHOTOVOLTAIC PRIVATE LIMITED HQRXIMLAPPLY00002218 AM23	31.1.2023	11000 kgs. SILVER CONDUCTOR FRONT SIDE METALLIC PASTE and SILVER CONDUCTOR PASTE (REAR SIDE)	71069290	For ex-post facto approval
319.	GENERAL OPTICS (ASIA) LTD HQRXIMLAPPLY00002270 AM23	8.2.2023	500 gms. Silver Granulate 99.99%	71069100	Comments sought from DPIIT on 9.2.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 15.03.2023. The committee decided to send reminder to DPIIT. Reminder sent on 17.04.2023. Reminder sent to the DPIIT on 17.05.2023.
320.	TRIUMPH INTERNATIONAL (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00002350 AM23	17.2.2023	9000 pcs. Office and Archive Shelving, double sided use [H=2.000mm(8x), 2.500mm(8x), 3.000 mm(10x)]	73089090	Comments sought from DPIIT on 20.2.2023 The committee decided to send reminder to DPIIT. Reminder sent on 17.04.2023. Reminder sent to the DPIIT on 17.05.2023
321.	C&S ELECTRIC LIMITED HQRXIMLAPPLY00002455 AM23	27.2.2023	120 kgs. SILVER BRAZE PASTE	71069290	Comments sought from DPIIT on 28.2.2023 The committee decided to send reminder to DPIIT. Reminder sent on 17.04.2023. The committee decided to send reminder to

					DPIIT. DPIIT Sought some information from the firm. DL issued on 01.05.2023. Committee decided to send areminder to the applicant.
322.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002550 AM23	7.3.2023	85880 nos CUSIL PREFORM 75X45X.1; CUSIL PREFORM 35X5.5X.05; CUSIL PREFORM18X.08 etc.	71069290	Comments sought from DPIIT on 9.3.2023 The committee decided to send reminder to DPIIT. Reminder sent on 17.04.2023. The committee decided to send reminder to DPIIT. Reminder sent to the DPIIT on 17.05.2023
323.	P/M TOOLS & ABRASIVES HQRXIMLAPPLY00002565 AM23	10.3.2023	100 kgs. Brazing/Silver Brazing Alloys in the form of foil or sheet of different thickness/sizes and Brazing/Silver Brazing Alloys in the form of Powder	71069210, 71061000	Comments sought from DPIIT on 13.3.2023 The committee decided to send a reminder to DPIIT. Reminder sent on 17.04.2023. Reminder sent to the DPIIT on 17.05.2023
324.	PREMIER ENERGIES INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00002651 AM23	18.3.2023	11000 kgs. SILVER CONDUCTOR FRONT SIDE METALLIC PASTE and SILVER CONDUCTOR PASTE (REAR SIDE)	71069290	For Ex-post fact approval.
325.	CG POWER AND INDUSTRIAL SOLUTIONS LIMITED HQRXIMLAPPLY00002702 AM23	24.3.2023	25000kgs HIGH PURITY CHROMIUM POWDER	81122100	Recommended by DPIIT for 5,433 Kgs. The committee decided to approve the case subject to the conditions mentioned by DPIIT.

326.	TOPGEAR AUTOMOTIVE SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00002700 AM23	23.3.2023	01 No. Gear temp display	87089900	DPIIT vide OM dated 11.05.2023 has not recommended. The committee decided to reject the case as per comments received from DPIIT vide OM dated 11.05.2023.
327.	ECOSIBLE RECYCLERS PRIVATE LIMITED HQRXIMLAPPLY00002464 AM23	28.2.2023	59 kgs Waste and scrap Predominantly Aluminium and Copper	26209900	Comment sought from DPIIT on 03.04.2023.
328.	ALPHA RUBBERS HQRXIMLAPPLY00000012 AM24	3.4.2023	120 MTS. 30*30 mm rubber chips	40040000	Comment sought from DPIIT on 5.4.2023 DPIIT vide OM dated 11.04.2023 has sought information from the firm. DL issued on 19.04.2023. The committee decided to send reminder to the firm. Reminder sent on 17.05.2023.
329.	BOSCH LIMITED HQRXIMLAPPLY00000044 AM24	07.4.2023	60725 nos. Silver electrodes CP_0061W001 /0.195 - F002.Y50.605,Silver electrodes CP_0061W001/0.200- F002.Y50.610 etc.,	71069290	Recommended for 5277 nos. by DPIIT vide OM dated 24.05.2023. The committee decided to approve the case for 5277 Nos. subject to the conditions mentioned in the DPIIT OM dated 24.05.2023.
330.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00000122 AM24	18.4.2015	20151 GMS RAZING WIRE AG68/CU27/PD5, CUSIL AG/CU 72/28	71081300	Comments sought from DPIIT on 20.4.2023. DPIIT vide OM dated 25.04.2023 has sought information from the firm. DL issued on 24.05.2023
331.	RELIANCE INDUSTRIES LIMITED	18.4.2023	1000MTS Granulated Seed Sludge	38259000	For Ex-Post facto approval.

	HQRXIMLAPPLY00000123 AM24				
332.	MICHY RUBBERS HQRXIMLAPPLY00000133 AM24	19.4.202 3	7500 MTS RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THEN 10 MESH & DEVOID OF IRON/STEEL & MOST OF THE FIBER	40040000	Comments sought from DPIIT on 20.4.2023. DPIIT vide OM dated 28.04.2023 has sought information from the firm. DL issued on 02.05.2023.
333.	MCLEO BEADS AND HANDICRAFT PRIVATE LIMITED HQRXIMLAPPLY00000138 AM24	19.4.202 3	30 KGS silver tubes	71069210	Comments sought from DPIIT on 25.4.2023.
334.	NTT COMMUNICATIONS INDIA NETWORK SERVICES PRIVATE LIMITED HQRXIMLAPPLY00000076 AM24	13.4.202 3	2 NOS. 20 FT - Container No: XXXX640642/6 (Empty) -Old & Used , 20 FT - Container No: XXXX060127/8 (Empty) -old & used20	86090000	Comments sought from DPIIT on 13.4.2023. DPIIT vide email dated 25.04.2023 has inform that they are not concerned
335.	CG POWER AND INDUSTRIAL SOLUTIONS LIMITED HQRXIMLAPPLY00000148 AM24	21.4.202 3	3000 nos GOLD CGOLD- COPPER ALLOY: 50AU-50CU RING DRW 46-221127-P17 3000OPPER ALLOY -	71081300	Comments sought from DPIIT on 25.4.2023. DPIIT vide OM dated 18.05.2023 has sought information from the firm. Reply received and sent to the DPIIT on 24.05.2023.

			50AU-50CU RING DRW 46-221127-P1		
336.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00000311 AM24	11.5.2023	5426.11 GMS BRAZING ALLOY NICUSIL 0.5%28%7 1.5% ? 2MM etc.	71069290	Comments sought from DPIIT on 11.5.2023
Part 23	Department of Health & Family Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
337.	JAN VIKAS SAMITI HQRXIMLAPPLY00001552 AM23	11.11.2022	100 nos. Refurbished Wheelchairs For Children With Disability And Airpump For Wheelchairs	87131090, 84131110	Comments sought from DPIIT on 11.11.2022 DPIIT vide OM dated 21.12.2022 informed that they are not concerned. Comments sought from Health & Family Welfare on 13.03.2023.
338.	JAN VIKAS SAMITI HQRXIMLAPPLY00001981 AM23	30.12.2022	100 nos. REFURBISHED WHEELCHAIRS FOR CHILDREN WITH DISABILITY and Airpump for Wheelchairs	87131090, 84131110	Comments sought from DPIIT on 30.12.2022. The committee decided to refer the case to Ministry of Health and Family Welfare. Comments sought from Health & Family Welfare on 13.03.2023.
339.	SOCIAL WORK AND RESEARCH CENTRE HQRXIMLAPPLY00002291 AM23	10.2.2023	13505 nos. USED AND REFURBISHED EYEGLASSES	90049090	Comments sought from Health & Family Welfare on 14.02.2023
Part 24	Miscellaneous				

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
340.	GUJARAT FLUORO CHEMICALS LIMITED HQRXIMLAPPLY00001434 AM23	21.10.20 22	3 nos. Calibration Gas Mixtures; Regulator for Calibration Mixture Cylinder;	28044090, 84818090	The applicant has applied for import under ITC HS Codes 28044090 and 84818090. Import under these ITC HS Codes is Free. Further, the country of origin mentioned in the application is India. The Committee decided to seek clarification regarding country of origin from the firm. Clarification sought on 12.12.2022. Reminder sent on 25.02.2023 & 12.03.2023. The committee decided to close the case as no reply has been received.
341.	BLD Metal and Alloys Private Limited HQRXIMLAPPLY00387536 AM22	15.3.22	2,000 MT Aluminum Dross	26204010	Comments sought from SPCB on 28.03.2022. Reminder sent on 19.10.2022. The committee decided to close the case as no reply has been received.
342.	KARTIK ENTERPRISES HQRXIMLAPPLY00000470 AM23	03.06.22	1200 MT Aluminium Dross Basel Code: B110	26204010	The Committee noted that the firm has submitted Consent to Establish. The Committee decided to seek Consent to Operate and Hazardous Waste Authorisation from the firm. Letter issued on 12.12.2022 Reminder sent on 25.02.2023 & 12.03.2023. The committee decided to close the case as no reply has been received.

343.	Shrishyam Ingot and Casting Private Limited HQRXIMLAPPLY00000874 AM23	26.7.2022	30000 MT Aluminum dross – Solid	26204010	Comments sought from SPCB on 05.08.2022. Reminder sent on 14.11.2022. The committee decided to close the case as no reply has been received.
344.	Sri KSR Metal and Alloys Private Limited HQRXIMLAPPLY00000951 AM23	7.8.22	4000 MT Aluminium dross	26204010	Comments of Telangana Pollution Control Board received vide email dated 08.09.2022. The Committee decided to seek clarification from Telangana Pollution Control Board and a valid Hazardous Waste Authorisation for recycling/reprocessing of Aluminum Dross. Comments received from Telangana Pollution Control Board vide OM letter dated 24.04.2023. Committee decided to approve the case as per comments of Telangana PCB.
345.	RAYYAN METAL INDUSTRIES HQRXIMLAPPLY00001202 AM23	15.9.2022	400 MT Aluminum dross	26204010	Comments sought from SPCB on 16.09.2022.Reminder sent on 03.11.2022. Committee decided to send a final reminder to SPCB.
346.	SMIT MEDIMED PRIVATE LIMITED HQRXIMLAPPLY00330878 AM22	25.01.22	15 Kgs Coating of Medical Devices (Orthopedic Implants) (Titanium Powder)	81082000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 03.02.2022. The applicant vide email dated 10.08.2022 has informed that they are in process to obtain permission from MoEF&CC (HSMD).Reminders sent on 18.02.2022, 05.03.2022 and 10.08.2022. The committee decided to

					close the case as no reply has been received.
347.	AREEB ALLOY INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001775 AM23	8.12.2022	3700 MT ALUMINUM SCRAP THRIL AS PER ISRI OR THROB; ZINC DROSS AS PER ISRI OR THROB and ZINC ASH/SWIMMING AS PER ISRI OR THROB	26204010, 26201910, 26201990	Comments sought from UP Pollution Control Board on 12.12.2022. The committee decided to close the case as no reply has been received.
348.	TRS METALS ALLOYS HQRXIMLAPPLY00001794 AM23	10.12.22	20,000 MT Aluminum dross	26204010	Comments received from Haryana State Pollution Control Board vide OM letter dated 19.01.2023. The committee noted that the HW authorisation & CTO is valid till 30.09.2023 only. Committee decided to approve the case for 10,000 MTs, validity to be co-terminus with the CTO.
349.	DYNAMIC METALS & ALLOYS LLP HQRXIMLAPPLY00001875 AM23	17.12.2022	2000 MT Aluminium Dross with 40% to 50% impurities Generated from primary Aluminium	26204010	Comments sought from Gujarat Pollution Control Board on 10.02.2023.
350.	BAHETI RECYCLING INDUSTRIES LIMITED HQRXIMLAPPLY00001894 AM23	20.12.2022	5000 MT ALUMINIUM DROSS	26204010	Comments sought from Gujarat Pollution Control Board on 21.12.2022. The committee decided to close the case as no reply has been received.
351.	Bhakti Industries HQRXIMLAPPLY00001969 AM23	29.12.2022	1800 MT ALUMINIUM DROSS	26204010	Committee decided to seek clarification on the processing capacity of the firm. DL issued on 14.03.2023. Committee decided

					to issue a final reminder to the firm.
352.	Rex Philip HQRXIMLAPPLY00001707 AM23	01.12.22	3 Kgs of Unused postage stamps of India	49070010	Comments sought from D/o Post on 26.12.2022. Committee noted that the items are revenue stamps. The Committee decided to refer the matter to Dept. of Posts for comments. Lettersent on 20.04.2023.
353.	SAMMYS LUXURY FURNITURE(INDIA) PRIVATE LIMITED HQRXIMLAPPLY00002178 AM23	16.1.2023	12 SQM USED CARPET	57029990	Comments sought from Ministry of Textiles on 24.1.2023. Committee decided to send a reminder to MoT.
354.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002617 AM23	15.3.2023	20 kgs. Tert-Butanol-d10 and Sulfuric Acid-d2	28459090	Comment sought from Dept. of Atomic Energy on 16.3.2023. Committee decided to send a reminder to DAE.
355.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002687 AM23	23.3.2023	50 kgs. 1,2-Dichlorobenzene-d4 99%D, Benzen-d5- amine/Aniline-d5, 1,3- Dibromobenzene-d4 etc.	28459090	Comment sought from Dept. of Atomic Energy on 23.3.2023
356.	BLD METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002672 AM23	20.3.2023	2000 MT ALUMINIUM DROSS	26204010	Comment sought from HARYANA POLLUTION CONTROL BOARD on 21.3.2023
357.	GURUSHREE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00000205	25.4.2023	200 MT of Spent Catalyst containing Vanadium	26159010	Recommended by MoEF&CC vide letter dated 23/40/2023-HSMD dated 17.04.2023 The committee decided to approve the

	AM24				case subject to the conditions mentioned in the MoEF&CC letter dated 17.04.2023.
358.	ALTEN INDIA PRIVATE LIMITED HQRXIMLAPPLY00000190 AM24	26.4.2023	1 NOS. LENOVO THINKPAD T470s i7-7500U TS, PC0S74CH-A024	84713010	The committee decided to examine the case on file as per SOP of MieTY.
359.	KANTA SMELTERS PRIVATE LIMITED HQRXIMLAPPLY00000235 AM24	3.5.2023	50,000 MTS ALUMINUM DROSS	26204010	Comments sought from Telangana State Pollution Control Board on 8.5.2023. Committee decided to call for prior consumption details for the item under consideration.
360.	ASTERIA AEROSPACE LIMITED HQRXIMLAPPLY00000271 AM24	7.5.2023	2 KGS The ThunderB-VTOL is a tactical hybrid Vertical Take Off and Landing (VTOL) UAS	88069400	For Ex-post facto approval
361.	VANDHANA INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00000281 AM24	8.5.2023	32 nos Helical Springs for the use in PCCM Machine of Indian Railway	73029090	The firm has withdrawn the application. The committee decided to close the case.
362.	Ambrose Trading HQRXIMLAPPLY00000015 AM24	4.4.2023	1000 MTS. Fresh cut flowers: orchids	06031300	The committee noted that the item is free. Accordingly, the committee decided to close the case.
363.	BANGALORE REFINERY	1.2.2023	3000 kgs.	71081200	The firm has submitted following

	PRIVATE LIMITED HQRXIMLAPPLY00002223 AM23		GOLD DORE BAR		documents: (i) Consent to Operate dated 14.10.2022, valid upto 30.06.2027 from Karnataka State Pollution Control Board (ii) BIS Licence dated 29.12.2021, valid upto 29.12.2023 The committee decided to seek utilization details of previous import authorization viz. custom debit sheet from the firm. DL issued on 14.03.2023. Reply is awaited from the firm.
364.	HARSHINI MAPLE LEAFS HQRXIMLAPPLY00002570 AM23	10.3.2023	10000 kgs. of Gold dore bars and 50000 kgs. of SILVER DORE BARS	71081200, 71069100	The firm has submitted following documents: i) BIS Licence dated 02.12.2022, valid upto 02.12.2024 ii) Customs Debit Sheet iii) Consent to Operate dated 27.06.2022, valid upto 31.3.2023 from Tamilnadu Pollution Control Board. The committee decided to seek valid Consent to Operate from SPCB from the firm. DL issued on 24.04.2023.
365.	Mahraja Bullion HQRXIMLAPPLY00000255 AM24	4.5.2023	42000 KGS SILVER DORE BARS, GOLD DORE BARS ETC.	71081200	The firm has submitted following documents: (i) Consent to Operate dated 06.04.2023, valid upto 31.3.2024 from Tamil Nadu Pollution Control Board. The committee decided to seek NABL Certificate from the firm.

366.	KENIT METALLURY PRIVATE LIMITED HQRXIMLAPPLY00000375 AM24	20.5.2023	1 MTS GOLD (DORE) BARS having PURITY: UPTO 95%	71081200	The committee decided to seek (i) Consent to Operate from SPCB and (ii) NABL Certificate from the firm.
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5. The meeting ended with a vote of thanks to the chair.

